

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1199 OF 2024**

In the matter of:

News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024

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Raj

Filed by Adv. Rajkumar
(On behalf of Central Pollution Control Board)

Dated: 22.01.2025

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1199 OF 2024**

In the matter of:

News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024

REPLY ON BEHALF OF RESPONDENT No. 2 i.e CENTRAL POLLUTION CONTROL BOARD (CPCB)

1. That, Hon'ble NGT vide order dated 30.09.2024 and Notice dated 18.11.2024 has sought the reply of Central Pollution Control Board (hereinafter referred as CPCB) in the instant matter. Thereby, the reply is made in succeeding paragraphs.
2. That, CPCB is a statutory Board constituted under Section 3 of The Water (Prevention and control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and control of Pollution) Act 1974 (hereinafter referred as Water Act), The Air (Prevention and control of Pollution) Act, 1981 (hereinafter referred as Air Act) and The Environment (Protection) Act, 1986.

SUBMISSIONS OF CPCB: -

3. That the news highlights how certain polluting industrial units in Kathua, Jammu and Kashmir, were allegedly granted Consent to Establish (hereinafter referred as CTE) and Consent to Operate (hereinafter referred as CTO) in violation of Environmental Impact Assessment (hereinafter referred as EIA) rules. The news



item further alleges that the CTE and CTO were granted without proper adherence to the EIA guidelines and category of the industry.

4. That, as per section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974 and section 21 of the Air (Prevention & Control of Pollution) Act, 1981, State Pollution Control Boards (hereinafter referred as SPCBs) in the States and Pollution Control Committees (hereinafter referred as PCCs) in the Union Territories are the concerned authorities to grant prior consent- CTE and CTO to industry causing water and/or air pollution.
5. That, prior Environmental Clearance (hereinafter referred as EC) is mandatory for the sectors covered under Schedule of the EIA Notification, 2006, and subsequent amendments. EC is issued by the Ministry of Environment Forest & Climate Change (hereinafter referred as MoEF&CC) and State Environment Impact Assessment Authority (hereinafter referred as SEIAA), based on the type of the project.
6. That, CPCB classifies the industrial sectors into Red, Orange, Green and White categories, based on the Pollution Index (PI) which is a function of water pollution, air pollution, and hazardous waste generation. CPCB vide directions dated 07.03.2016, issued under section 18(1)(b) of the Water Act, 1974 and the Air Act, 1981, directed SPCBs/PCCs for implementation of this classification. A copy of the CPCB directions dated 07.03.2016 is annexed herewith as **ANNEXURE-I**.
7. That, so far, CPCB has categorized 257 industrial sectors i.e. 63 under Red, 91 under Orange, 65 under Green and 38 under White category, and directed SPCBs/PCCs to adopt the same. That the CPCB vide directions dated



07.03.2016 has also directed SPCBs/PCCs to categorize any new/left over sector at the level of concerned SPCB/PCC, following the methodology prescribed by CPCB.

8. That, white category of industries, which are considered as practically non-polluting, are not required to obtain consent to operate from SPCBs/PCCs and an intimation to concerned SPCB/PCC shall suffice.
9. That, Regional Directorate, CPCB, Chandigarh vide letter No. CPCB/RD/CHD/NGT/146 dated 05.11.2024 requested J&K PCC, to provide the Status cum Action Taken Report in the present matter along with the details of the industries located in Kathua. A copy of CPCB letter dated 05.11.2024 requesting J&K PCC, for providing the Status cum Action Taken Report is annexed herewith as **ANNEXURE-II**.
10. That the CPCB vide emails dated 27.11.2024, 15.01.2025, and 17.01.2025 reminded SPCBs/PCCs for providing the aforesaid information. A copy of emails dated 27.11.2024, 15.01.2025, and 17.01.2025 are annexed herewith as **Annexure-III (Colly)**.
11. That, in response, J&K PCC, vide email dated 21.01.2025, shared information regarding CTE/CTO granted between 01.10.2023 to 30.09.2024, or had their CTO renewed during this period by Divisional Office, Kathua, J&K PCC. A copy of email dated 21.01.2025 received from J&K PCC is annexed herewith as **ANNEXURE-IV**.



12. That, as per the said shared information for period 01.10.2023 to 30.09.2024 provided by J&K PCC vide email dated 21 01.2025:

- i. A total of 429 industries were either granted CTO or CTE, and/or had their CTO renewed by J&K PCC.
- ii. Out of 429 industries mentioned above, 38 are classified under the Red category, 219 under the Orange category, and the remaining 173 are categorized as Green. The different sectors was verified with the 257 sectors classified by CPCB and found in line with the classification. The remaining sectors are left over sectors, for which SPCB are empowered to classify at their level following CPCB methodology.
- iii. Among the 429 industries mentioned above, 10 industries require prior environmental clearance, and which have been obtained by the concerned units.

13. That, the answering respondent no. 2 craves leave of the Hon'ble Tribunal to file additional replies if required in future.

14. That, in light of the above submissions, it is respectfully submitted that this answering respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Tribunal in this Original Application.




(Amit R Thakkar)
Scientist 'E'
Central Pollution Control Board

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1199 OF 2024**

In the matter of:

News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024

AFFIDAVIT

I, **Amit R Thakkar** working as Scientist 'E' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 2 in the above matter, do hereby solemnly affirm, declare on oath and state as under: -

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.




DEPONENT

अमित आर. ठक्कर / Amit R. Thakkar
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, सरकार)
(M/o Environment, Forest & Climate Change, India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032
Parivesh Bhawan, East Arjun Nagar, Delhi 110032

VERIFICATION
21 JAN 2025

Verified at New Delhi on this day of _____ 2025 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.



ATTESTED
NOTARY PUBLIC
GOVT. OF INDIA
21 JAN 2025


DEPONENT

अमित आर. ठक्कर / Amit R. Thakkar
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

अमित आर. ठक्कर / Amit R. Thakkar
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No.B-29012/ESS(CPA)/2015-16/

March 07, 2016

To

The Chairman
All the State Pollution Control Boards / Pollution Control Committees
(List Attached)

SUB: MODIFIED DIRECTIONS UNDER SECTION 18(1)(b) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974 and THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 REGARDING HARMONIZATION OF CLASSIFICATION OF INDUSTRIAL SECTORS UNDER RED / ORANGE / GREEN / WHITE CATEGORIES.

WHEREAS, under section 16 (2)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(c) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under the Water (Prevention and Control of Pollution) Act, 1974, is to coordinate activities of the State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs); and

WHEREAS, under section 16 (2)(c) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(d) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the CPCB is to provide technical assistance and guidance to SPCBs and PCCs; and

WHEREAS, it was brought to the notice of CPCB, that different SPCBs /PCCs were following different criteria for classification of industrial sectors under Red/Orange/ Green category and that classification was being used by the SPCBs/PCCs for grant of consents to industries and for Inventorization / surveillance of industries.

WHEREAS, the issue regarding classification of industries was deliberated upon in the 56th Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held on August 31, 2010 and a working group comprising of representatives from SPCBs & CPCB was constituted to prepare a consolidated list of industrial sectors falling under Red/Orange/Green category to bring uniformity in classification of industrial sectors across the country;

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

'Parivesh Bhawan', East Arjun Nagar, Delhi - 110032

दूरभाष/Tel. : 43102030, फ़ैक्स/Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल/e-mail : cpcb@nic.in वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, the report prepared by the Working Group was discussed in the 57th Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held in Delhi on September 15, 2011, wherein some modifications were proposed;

WHEREAS, the final report of the working group was prepared, incorporating the suggestions/observations made in the 57th Conference of Chairmen and Member Secretaries of CPCB & SPCBs/PCCs and in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water Act, 1974, following directions were issued for compliance to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, orange and green as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green':

a). To maintain uniformity in categorization of industries under Red/ Orange/Green category, the SPCBs /PCCs shall adopt the list as finalized by CPCB based on the recommendations of that Working Group for grant of Consent, inventorization of industries under Red, Orange and Green categories and other related activities.

(b). The SPCBs/PCCs shall revise the list of Red, Orange and Green categories of industries operating in their jurisdiction based on the criteria specified in the final report of that Working Group and submit the same to CPCB within 90 days in hard copy as well as soft copy;

WHEREAS, later-on, it was observed that the process of categorization thus far was primarily based on the size of the industries and consumption of resources and pollution due to discharge of emissions and effluents and its likely impact on health was not considered as primary criteria;

WHEREAS, there have been proposals from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more pragmatic manner. The issue was discussed during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and also during the Conference of the Chairmen and Member Secretaries of CPCB and SPCBs/PCCs held in New Delhi on April 08, 2015. Accordingly, a 'Working Group' comprising of the Members from Central Pollution Control Board and State Pollution Control Boards representing the States of Andhra Pradesh, Punjab, Tamilnadu, West Bengal, Madhya Pradesh and Maharashtra, was constituted to revisit the criteria of categorization of industries and suggest rationale based on pollution potential for categorization of industrial sectors and adopting it for implementation of pollution control plan;

WHEREAS, the Working Group has developed the criteria of categorization of industrial sectors based on the concept of Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control

of Pollution) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act , 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index (PI) of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector;

WHEREAS , based on the series of consultations with SPCBs, different Government / Non-government Institutions including industries and MoEFCC , the following criteria on 'Range of Pollution Index 'for the purpose of categorization of industrial sectors has been finalized:

- o Industrial Sectors having Pollution Index score of 60 and above - Red category
- o Industrial Sectors having Pollution Index score of 41 to 59 -Orange category
- o Industrial Sectors having Pollution Index score of 21 to 40 -Green category
- o Industrial Sectors having Pollution Index score incl. & upto 20 -White category

WHEREAS, based on the revised criteria, the 'Final Report on Revised Categorization of Industrial Sectors under Red/Orange/Green/White' has been evolved. The 'Categorization' is based on the relative pollution potential of the industrial sectors and grouping of the industrial sectors based on the use of raw materials, manufacturing process adopted and pollutants likely to be generated;

WHEREAS, based on relative Pollution Index, the number of industries in various categories are as under :

- i. The Red category of industrial sectors: 60
- ii. The Orange category of industrial sectors: 83
- iii. The Green category of industrial sectors: 63 and
- iv. The Newly introduced White category: 36

WHEREAS, there shall be no necessity of obtaining the Consent to Operate" for White category of industries and an intimation to concerned SPCB / PCC shall suffice;

WHEREAS, the purpose of categorization is to ensure that the industry is established in a manner consistent with the environmental objectives and to prompt industrial sectors to adopt cleaner technologies, ultimately resulting in generation of no or minimum pollutants.

WHEREAS the new categorization system shall also facilitate in self-assessment by industries;

Now, therefore, in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and Section 18(1)(b) of the Air (Prevention & Control of Pollution), Act , 1981 the earlier Directions issued in June 2012 in the context of categorisation of industries as Red, Orange & Green are withdrawn with immediate effect and following '**Directions**' are hereby issued for compliance by all SPCBs and PCCs :

1. That the SPCBs and PCCs shall adopt the Revised Criteria of categorization of industrial sectors as detailed in table nos. F1, F2, F3 and F4 and Revised Lists of Red, Orange, Green and White categories of industrial sectors, presented at table no. G2, G3, G4 and G5 respectively, in the 'Final Report' as attached herewith immediately.
2. That all pending applications for consideration of 'Consent to Establish' and 'Consent to Operate' and future such applications shall be processed as per revised criteria.
3. That the SPCBs and PCCs will provide the list of industries identified in each category existing in the State which have been considered for grant of consents. SPCBs/PCCs will forward the list of such industries before 31.05.2016 and the same will be uploaded on the websites of respective SPCB/PCC.
4. That the 'Revised Lists of Red, Orange, Green and White category of industrial sectors' shall be used by the SPCBs and PCCs for Consent Management and inventorization of industries under Red, Orange, Green and White categories. Siting of industries shall be only in conforming areas. SPCBs / PCCs shall evolve sector specific plans for control of pollution and industrial surveillance for verifying compliance.
5. That the SPCBs and PCCs shall revise /prepare the inventory of Red, Orange, Green and White categories of industries operating in their jurisdiction based on the revised criteria specified in the Final Report and submit the same to CPCB within 90 days i.e., before 30.05.2016 in hard copy as well as soft copy.
6. That the listed category of industries or those identified later-on under different categories shall not be linked to sanction of loan / finance or bank proceedings.
7. That any further addition of any new or left-over industrial sector and their categorization which is not listed in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB /PCC following revised criteria & guidelines as detailed in the attached document and no concurrence of CPCB shall normally be required. It is further clarified that while categorizing the industries, fractional numbers shall be rounded off to nearest integer.

The SPCBs/PCCs shall acknowledge the receipt of directions and submit the 'Action Taken Report' in compliance with these directions to CPCB before 15.04.2016.

(Arun Kumar Mehta)
Chairman
7/3/16

Copy to:

1. The Chief Secretary of all the States and UTs
2. The Secretary ,
Ministry of Micro, Small and Medium Entrepreneurs
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
3. The Secretary ,
Ministry of Heavy Industries
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
4. The Secretary,
Ministry of New and Renewable Energy
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003,
5. The Advisor(CP Division)
Ministry of Environment ,Forests and Climate Change
Indira Paryavaran Bhawan
Jor Bagh Road, New Delhi - 110 003
6. All Zonal Offices of CPCB

(A. B. Akolkar) 7.3.16
Member Secretary

Final Document
on
Revised
Classification
of
Industrial Sectors
Under

Red, Orange, Green and White Categories
(February 29, 2016)



Central Pollution Control Board
Delhi

Executive Summary

Categorization of Industrial Sectors under Red, Orange, Green and White Category

The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications in 1989, with the purpose of prohibition/ restriction of operations of certain industries to protect ecologically sensitive Doon Valley. The notification introduced the concept of categorization of industries as "Red", "Orange" and "Green" with the purpose of facilitating decisions related to location of these industries. Subsequently, the application of this concept was extended in other parts of the country not only for the purpose of location of industries, but also for the purpose of Consent management and formulation of norms related to surveillance / inspection of industries.

The concept of categorization of industries continued to evolve and as different State Pollution Control Boards interpreted it differently, a need arose to bring about necessary uniformity in its application across the country. In order to harmonize the 'Criteria of categorization', Directions were issued by CPCB under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, green and orange as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'.

The process of categorization thus far was primarily based on the size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its likely impact on health was not considered as primary criteria. There was demand from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more transparent manner. Accordingly, the issue was discussed thoroughly during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and a 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted to revisit the criteria of categorization of industries and recommend measures for making the system transparent and rational.

The Working Group has developed the criteria of categorization of industrial sectors based on the Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control of Pollution) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act, 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index PI of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector. Based on the series of brain storming sessions among CPCB, SPCBs and MoEFCC, the following criteria on 'Range of Pollution Index' for the purpose of categorization of industrial sectors is finalized.

- | | |
|---|------------------|
| ○ Industrial Sectors having Pollution Index score of 60 and above | - Red category |
| ○ Industrial Sectors having Pollution Index score of 41 to 59 | -Orange category |
| ○ Industrial Sectors having Pollution Index score of 21 to 40 | -Green category |
| ○ Industrial Sectors having Pollution Index score incl.&upto 20 | -White category |

The newly introduced White category of industries pertains to those industrial sectors which are practically non-polluting such as Biscuit trays etc. from rolled PVC sheet (using automatic vacuum forming machines), Cotton and woolen hosiers making (Dry process only without any dying/washing operation), Electric lamp (bulb) and CFL manufacturing by assembling only, Scientific and mathematical instrument manufacturing, Solar power generation through photovoltaic cell, wind power and mini hydel power (less than 25 MW).

The salient features of the 'Re-categorization' Exercise are as follows :

- Due importance has been given to relative pollution potential of the industrial sectors based on scientific criteria . Further, wherever possible, splitting of the industrial sectors is also considered based on the use of raw materials, manufacturing process adopted and in-turn pollutants expected to be generated.
- The Red category of industrial sectors would be 60.
- The Orange category of industrial sectors would be 83.
- The Green category of industrial sectors would be 63.
- Newly introduced White category contains 36 industrial sectors which are practically non-polluting.
- There shall be no necessity of obtaining the Consent to Operate'' for White category of industries. An intimation to concerned SPCB / PCC shall suffice.
- No Red category of industries shall normally be permitted in the ecologically fragile area / protected area.

The purpose of categorization is to ensure that the industry is established in a manner which is consistent with the environmental objectives. The new criteria will prompt industrial sectors willing to adopt cleaner technologies, ultimately resulting in generation of fewer pollutants. Another feature of the new categorization system lies in facilitating self-assessment by industries as the subjectivity of earlier assessment has been eliminated. This 'Re-categorization' is a part of the efforts, policies and objective of present government to create a clean & transparent working environment in the country and promote the Ease of Doing Business.

Other similar efforts of the present government include installation of Continuous Online Emissions/ Effluent Monitoring Systems in the polluting industries, Revisiting of the CEPI (Comprehensive Environment Pollution Index) concept for assessment of polluted industrial clusters, Revision of existing industrial Emission/Effluent discharge standards, initiation of special drive on pollution control activities in Ganga River basin and many more in coming future.

Revised Criteria of Categorization of Industries

“Securing industrial pollution control in accordance with the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 by linking with categorization of industries, consent management and vigilance – ‘In context of Red, Orange, Green and White categories of industries”

A: Genesis of Categorization:

- The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications, which inter-alia refers to Prohibition/ Restriction on operation of industries to protect ecologically sensitive areas or areas of specific importance. This has for the first time brought the concept of categorization of industries to “Red”, “Orange” and “Green” and restrict their operation in certain areas of importance. Therefore, it is at-once interpreted that Red, Orange and Green categorization is linked with location specific needs.
- The notification of MoEF was first brought on 2nd February, 1989 in case of “Restriction on location of industries, mining operations and other developmental activities in Doon Valley in “Uttarakhand” and thereafter another notification on 24th February 1999 regarding restriction on the setting up of industries in Dahanu Taluka in Maharashtra. The categorization had been made mainly on the basis of size of the industries, man power and consumption of resources.
- However, in other parts of the country, there have been variations in context to the classification of industries under Red, Orange and Green categories. SPCBs / PCCs were following their own criteria in different States thereby creating confusion.
- In order to harmonize the ‘Criteria of categorization’, a ‘Working Group’ was formed as per resolution passed during the 57th Conference of the Chairmen & Member Secretaries of CPCB and SPCBs. Based on the recommendations of the Working Group, Directions dated 4/6/2012 under Section 18(1)(b) of the Water

(Prevention & Control of Pollution) Act, 1974 were issued to all SPCBs/PCCs with the effects to maintain uniformity in categorization of industries as red, green and orange as per list finalized by the Working Group. This indicative list included 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'. However, these identified categories have not been assigned with scores as per existing criteria/ or any new criteria

B: Categorization criteria used by SPCBs/PCCs:

SPCBs and PCCs use the criteria of Red, Orange and Green categories for consent management and vigilance purposes for carrying out inspections to verify compliance to the stipulated standards. However the above categorization do not emphasize on sector-specific plan for control of pollution in accordance with priority based on pollution index.

C: Gap in the process:

1. The categorization has been made mainly on the basis of size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its impact on health was not considered as primary criteria.
2. Categorization was on random basis, no scoring system was adopted.

D: Resolutions made during National Level Conferences

The issue was discussed thoroughly during the following national level conferences held in New Delhi:

- Conference of the Environment Ministers of Central Government and State Governments during April 06-07, 2015
- 59th Conference of Chairmen & Member Secretaries of Pollution Control Boards / Pollution Control Committees held on April 08, 2015

Accordingly following resolutions were made during the Conferences:

20

1. A 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted.
2. This WG shall revisit the categorization of industries that is based on pollution index criteria & environmental issues such as generation of emission, effluent and hazardous wastes.
3. The categorization will be done on the basis of composite score (0-100 marks) of Pollution Index given in accordance with the following weightage.

Air Pollution Score based on parameters namely PM, CO, NO _x , SO _x , HMs, Benzene, Ammonia and other toxic parameters relevant to the industry.	40 Marks
Water Pollution Score based on parameters namely pH, TSS, NH ₃ -N, BOD, Phenol and other toxic pollutants relevant to the industry.	40 Marks
Hazardous wastes (land fillable, incinerable, recyclable) as generated by the industry.	20 Marks
Note : <ul style="list-style-type: none">• Parameters to be decided on the basis of the nature of the wastes generating from the industrial sector.• Industries having only either water pollution or air pollution, the score will be normalized wrt 100.	

4. Based on the score of the Pollution Index, following categorization be made :
 - Type of industries, if scores 60 and above be categorized as Red
 - Type of industries, if scores from 30 to 59 be categorized as Orange
 - Type of industries, if scores from 15 to 29 be categorized as Green
 - Type of industries, if less than 15 be categorized as White or non-polluting industry.
5. SPCBs/PCCs may issue consent to the industries
 - Red category of industries for 5 years.
 - Orange category of industries for 10 years.
 - Green category of industries for 15 years.
 - No necessity of consent for non-polluting industries.
6. No red categories of industries will be permitted to establish in eco-sensitive areas and protected areas.

E: Follow-up Actions made on the Resolutions :-

- Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated

23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential.

- The categorization is made on the basis of following:
 - Quality of emissions (air pollutants) generated
 - Quality of effluents (water pollutants) generated
 - Types of hazardous wastes generated
 - Consumption of resources

- Reference is taken from the following :
 - The Water (Prevention and Control of Pollution) Cess Act, 1977
 - Standards so far prescribed for various pollutants under the Environment (Protection) Act , 1986
 - Doon Valley Notification, 1989 issued by MoEF.

F : Scoring Methodology :

The details on the scoring methodology in respect of the aforesaid 3 components is presented in the following tables F-1 to F-4 .

Table F-1 : Water Pollution Scoring Methodology

Sl. No.	Activity / Types of Discharges	Score
Part A : Score W1 : Score based on types of expected criteria water-pollutants present in industrial processes waste waters. Maximum of the following seven categories is to be taken.		
W11	Waste-water which is polluted and the pollutants are - <ul style="list-style-type: none"> • not easily biodegradable (very high strength waste waters having BOD > 5000 mg/l); or • toxic; or • both toxic and not easily biodegradable. (Presence of criteria water pollutants having prescribed standard limits up-to 10 mg/l or having BOD > 5000 mg/l). For details appendix 1 may be referred)	30
W12	Non-toxic high strength polluted waste-water having BOD in the range of 1000-5000 mg/l and the pollutants are biodegradable. <p>(Presence of criteria water pollutants having prescribed standard limits from 11 mg/l to 250 mg/l and having BOD strength in the range of 1000-5000 mg/l) . For details appendix 1 may be referred)</p>	25
W13	Non toxic- polluted waste-water having BOD below 1000 mg/l and the pollutants are easily biodegradable. <p>(Presence of criteria water pollutants having prescribed standard limits from 11mg/l to 250 mg/l and having BOD strength below 1000 mg/l) . For details appendix 1 may be referred)</p>	20
W14	Waste-water generated from the chemical processes and which is polluted due to presence of high TDS (total dissolved solids) of inorganic nature. <p>(Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)</p>	15
W15	Waste-water generated from the physical unit operations / processes and which is polluted due to presence of TDS (total dissolved solids) of inorganic nature and of natural origin like fresh-water RO rejects, boiler blow-downs, brine solution rejects etc. <p>(Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)</p>	12
W16	Non-toxic polluted waste-water from those units which are: <ul style="list-style-type: none"> • Having the overall waste-water generation less than 10 KLD and • The pollutants are easily bio-degradable having BOD below 200 mg/l which can be easily treated in a single stage ASP (activated 	12

23

	<p>sludge process) based Effluent Treatment Plant.</p> <p>Note : This is a special category and is applicable to only those units having over-all liquid waste generation less than 10 KLD with low strength organic load.</p>	
W17	Waste-water from cooling towers and cooling-re-circulation processes	10
Part B : Score W2 : Score based on huge discharges of any kind (Penalty Clause)		
W2	Industry having overall liquid waste generation of 100 KLD or more including industrial & domestic waste-water.	10
Overall Water Pollution Score $W = W1+W2$		

- **Water Pollutants covered under Group W11:**
 - ✓ Free available Chlorine , Total residual chlorine, Fluoride (as F), Sulphide (as S), Free Ammonical Nitrogen, Dissolved phosphates (as P), Free ammonia (as NH₃), Nitrate Nitrogen, Mercury (As Hg), Selenium (as Se), Hexa-valent chromium (as Cr + 6), Lead (as Pb), Tin , Vanadium (as V), Cadmium (as Cd), Manganese (as Mn), Total chromium (as Cr), Copper (as Cu), Iron (as Fe), Nickel (as Ni), Zinc (as Zn), Benzene, Arsenic (as As), Benzo-a-pyrene, Cyanide (as CN), Phenolic compounds (as C₆H₅OH) , Adsorbable Organic Halogens (AOX), Boron and /or
 - ✓ BOD strength of waste water > 5000 mg/l

- **Water Pollutants covered under Group W12:**
 - ✓ Sodium Absorption Ratio (SAR) , Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand, Oils & grease and
 - ✓ BOD strength of waste water is in the range of 1000-5000 mg/l

- **Water Pollutants covered under Group W13:**
 - ✓ Sodium Absorption Ratio (SAR), Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand and
 - ✓ BOD strength of waste water is below 1000 mg/l

- **Water Pollutants covered under Group W14 and W15:**

Chlorides as Cl, Colour , Total dissolved solids (TDS - Inorganic)

- **Water Pollutants covered under Group W16**
 - ✓ BOD strength of waste water is below 200 mg/l and overall discharge is less than 10 KLD.

Table F-2 : Air Pollution Score

Sl. No.	Air Pollutants Group	'Range of Prescribed Standard ' of criteria pollutants	Marks
Part 1 : Score A1 = Score based on types of expected criteria Air Pollutants present in the emissions . Maximum of the following seven categories is to be taken. For details appendix 2 may be referred.			
1	Group A1A	Presence of criteria air pollutants having prescribed standard limits up-to 2 mg/Nm ³	30
2	Group A1B	Presence of criteria air pollutants having prescribed standard from 3 to10 mg/Nm ³	25
3	Group A1C	Presence of criteria air pollutants having prescribed standard from 11 to 50 mg/Nm ³	20
4	Group A1D	Presence of criteria air pollutants having prescribed standard from 51 to 250 mg/Nm ³	15
5	Group A1E	Presence of criteria air pollutants having prescribed standard from 251mg/Nm ³ & above.	10
6	Group A1F	<ul style="list-style-type: none"> • Generation of fugitive emissions of Particulate Matters which are: <ul style="list-style-type: none"> ○ Not generated as a result of combustion of any kind of fossil-fuel. ○ Generated due to handling / processing of materials without involving the use of any kind of chemicals. ○ Which can be easily contained /controlled with simple conventional methods 	10
7	Group A1G	<ul style="list-style-type: none"> • Generation of Odours which are : <ul style="list-style-type: none"> ○ Generated due to application of binding gums / cements /adhesives /enamels ○ Which can be easily contained /controlled with simple conventional methods 	10
Part 2 : Score A2 = Score based on consumption of fuels and technologies required for air pollution control :			
6	Group A2F1	<ul style="list-style-type: none"> • All such industries in which the daily consumption of coal/fuel is more than 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled only with high level equipments / technology like ESPs, Bag House Filters, High Efficiency chemical wet scrubbers etc. 	10
7	Group A2F2	<ul style="list-style-type: none"> • All such industries in which the daily consumption of coal/fuel is from 12 MT/day to 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled with suitable proven technology. 	5
Overall Air Pollution Score -A = A1 + A2			

- Air pollutants covered under Group A1A:
Cd+Th, Dioxins & Furans, Mercury, Asbestos
- Air Pollutants covered under Group A1B:
HF, Nickel+ Vanadium, HBr, Manganese, Lead, H₂S, P₂O₅ as H₃PO₄
- Air Pollutants covered under Group A1C:
Chlorine, Pesticide compounds, CH₃Cl, TOC, Total Fluoride, Hydrocarbons, NH₃, HCL vapour & Mist, H₂SO₄ Mist, SO₂
- Air Pollutants covered under Group A1D:
CO, PM, CO, NO_x
- Air Pollutants covered under Group A1E:
NO_x with liquid-fuel, SO₂ with liquid-fuel

Table F-3: Hazardous Waste Generation Score

Sl.No.	Types of Hazardous Waste Generated as per Schedule 1 / Schedule 2 of Hazardous Waste (Management, Handling & Trans-boundary Movement) Rules , 2008 . Maximum of the following four categories is to be taken	Score
HW1	<ul style="list-style-type: none"> • Land disposable HW which require special care & treatment for stabilization before disposal. 	20
HW2	<ul style="list-style-type: none"> • Incinerable HW 	15
HW3	<ul style="list-style-type: none"> • Land disposable HW which doesn't require treatment & stabilization before disposal. • High volume low effect wastes such as fly-ash, phspho-gypsum, red-mud, slags from pyro-metallurgical operations, mine tailings and ore beneficiation rejects) 	10
HW4	<ul style="list-style-type: none"> • Recyclable HW, which are easily recyclable with proven technologies. 	10

Table F-4 : Calculation Sheet
Industrial Sector -

1. Water Pollution Score (W)			
Scores	Waste Water Category	Value	
Score on W1			
Score on W2			
Water Pollution Score = W1+W2			
2. Air Pollution Score (A)			
Scores	Air Pollutant Category	Value	
Score on A1			
Score on A2	-	-	
Air Pollution Score = A1+A2			
3. Hazardous Waste Score (HW)			
Score	HW Category	Value	
HW			
Grand Total = W + A + HW			

Note :

- Any of the industrial sector having only either air pollution (A) or water pollution (W) , the score will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times W \text{ (or A)}\} / 40$$

- Any of the industrial sector having air pollution (A) and water pollution (W) both but no hazardous waste generation (H) , the joint score of air & water pollution will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (W+A)\} / 80$$

- Any of the industrial sector having air pollution (A) & hazardous waste generation (H) but no water pollution (W), the joint score of air pollution & hazardous waste generation will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (A+H)\} / 60$$

- Any of the industrial sector having water pollution (W) and hazardous waste generation (H) but no air pollution (A), the joint score of water pollution & hazardous waste generation will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (W+H)\} / 60$$

G : Developments :

- i. The existing Red (85 sectors) , Orange (73 sectors) and Green (86 sectors) i.e a total of 244 industrial sectors have been assessed as per the proposed formula by the Working Group. For this purpose, concerned Engineers / Scientists from the Member SPCBs were also involved & consulted during May 28-29, 2015.
- ii. After careful examination and consideration of the suggestions of concerned stake-holders the “Draft Document on Revised Concept of Categorization of Industrial Sectors “ was prepared by the Committee and circulated to all the SPCBs, PCCs and concerned Ministries for their information & comments. The ‘ Draft Document ’ was uploaded on the website of CPCB also for information & comments of one & all.
- iii. The matter was discussed during the 170th Board Meeting also and issues raised by the Board Members pertaining to some of the industrial sectors were clarified.
- iv. Responses were received from various concerned Ministries, SPCBs, Industrial Associations including individuals.
- v. Based on the above, final meeting was convened by the Secretary , MoEFCC with CPCB and senior officers of MoEFCC on January 06, 2016 to resolve the issues appropriately and finalize the ‘Re-categorization’. Accordingly , following modifications in the ‘Range of Pollution Index ‘for the purpose of categorization of industrial sectors were suggested :
 - Industrial Sectors having Pollution Index score of 60 and above – Red category
 - Industrial Sectors having Pollution Index score of 41 to 59 –Orange category
 - Industrial Sectors having Pollution Index score of 21 to 40 –Green category
 - Industrial Sectors having Pollution Index score incl.& upto 20 –White category
- vi. Based on the final criteria as described in v above , the final categorization is as follows :

Category of Industrial Sector	Existing Categorization	Proposed (New) categorization
Red	85	60
Orange	73	83
Green	86	63
White	---	36
Total	244	242

- vii. In the proposed categorization, some of the industrial sectors have been either deleted due to duplication or merged with similar type of sectors on account of same

characteristics of pollution generation. In a similar way, some of the industrial sectors are split into more sectors on account of variation in the raw materials / manufacturing process. As a result final totals of the existing and proposed categorization are different.

- viii. The industrial sector which doesn't fall under any of the above four categories (Red, Orange, Green and White) , decision with regard to its categorization will be taken at the level of concerned SPCB/PCC by a committee headed by the Member Secretary , SPCB/PCC and comprising of two senior cadre Engineers / Scientists of the SPCB / PCC in accordance with the scoring-criteria specified in this document.
- ix. The summary is presented in the following Table G-1 and final lists of Red, Orange, Green and White categories of industries are presented in Tables G-2, G-3, G-4 and G-5 respectively, which are self explanatory.

Table G-1: Final Summary Table Red , Orange, Green and White Categories of Industries (16-01-16)

Sl No.	Original Categorization	Initial Nos.	Addition by Splitting into further classes	Deletion/ Shifting to foot-note due to vague term / Merger / other reasons	Re-categorization to Red	Re-categorization to Orange	Re-categorization to Green	Re-categorization to White	Check
									1
1	Red	85	11	7	60	26	3	Nil	96=96
2	Orange	73	2	3	Nil	51	19	2	75=75
3	Green	86	Nil	3+2=5	Nil	6	41	34	86=86
Final Categorization		244	13	15	60 (Red)	83 (Orange)	63 (Green)	36 (White)	257 =257 (Total categories including in foot-note)

Table G-2 : Final List of Red Category of Industrial Sectors

Sl No.	Orgnl Sl.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	REMARKS
1.	38	Isolated storage of hazardous chemicals (as per schedule of manufacturing, storage of hazardous chemicals rules ,1989 as amended)									R-R	As per provisions of Rules, to be kept under Red category especially for safety purposes.
2.	4	Automobile Manufacturing (integrated facilities)	30	-	30	20	-	20	10	60	R-R	i. Such types of plants are having either one or combinations of polluting activities viz. washing, metal surface finishing operations, pickling, plating, electro-plating , phosphating, painting , heat treatment etc. ii. Some of such plants may outsource some /all of the polluting activities. In such cases, after thorough inspection of such units by concerned SPCB, re-categorization of the industry shall be made accordingly.
3.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper,, Spent cleared metal catalyst containing zinc,,	30	-	30	20	-	20	10	60	R-R	All the three types of pollutants are expected.
4.	44	Manufacturing of lubricating oils ,grease and petroleum based products	20	-	20	20	-	20	20	60	R-R	Generates all sorts of pollution.
5.	66 E	DG Set of capacity > 5 MVA	-	-	-	20	5	25	-	62.5	R-R	i. Mainly air polluting. ii. DG sets consume the diesel @ 0.21 litres/hr/KVA at full load. iii. Average running is taken @ 12 hrs / day although many of the DG sets run for more than this period.
6.	31	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black	10	-	-	20	5	25	10	62.5	R-R	Mainly air polluting. Air pollution score is normalized to 100.

7.	39	Lead acid battery manufacturing(excluding assembling and charging of lead-acid battery in micro scale)	10	-	10	25	-	25	10	62.5	R-R	<ul style="list-style-type: none"> i. Mainly air polluting. Air pollution scores are normalized to 100. ii. Lead Acid Battery manufacturing consists of various stages which broadly involve (after producing or receiving lead oxide): Paste Mixing , Grid Casting , Grid Pasting & Curing , Hydro-setting, parting & enveloping , Stacking, grouping & inter-cell welding , Formation. iii. Exposure of workmen to lead during all or any of the processes outlined above exceeds the prescribed standards if appropriate equipment in this respect is not installed at any Battery Manufacturing Unit. iv. All of the above processes, some more than others, involve release of lead particles or fumes into the environment. Pollution from the above processes can be grouped into two possible types, viz: (a) Lead Oxide becomes airborne and there is Particulate Pollution (b) Fumes are generated and there is Gaseous Pollution
8.	62	Phosphate rock processing plant	30	-	30	20	-	20	-	62.5	R-R	<ul style="list-style-type: none"> i. The separation of phosphate rock from impurities and non-phosphate materials for use in fertilizer manufacture consists of beneficiation, drying or calcining at some operations, and grinding. Phosphate rock from the mines is first sent to beneficiation units to separate sand and clay and to remove impurities. Steps used in beneficiation depend on the type of rock. ii. The water & air pollution scores are normalized to 100.

9.	66	Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]	10	-	10	15	10	25		62.5	R-R	1. Mainly air polluting. It uses a mixture of biomass (agro based) and coal (< 10 %) as a fuel. Almost, round the year operation. 2 . In case of DG sets of 5 MVA & more and emissions of SO2 will take place due to use of liquid fuel. Air pollution score will be =20 + 10 = 30, Normalized score will be 75. 3. In case of 'Waste to Energy Plants' , water will be used for cooling and air score will be - 30+10 = 40.
10.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt,	30	-	30	25	-	25	10	65	R-R	All the three types of pollutants are expected.
11.	67	Processes involving chlorinated hydrocarbons	30	-	30	20	-	20	15	65	R-R	Chlorinated hydrocarbons are used in the manufacture of insecticides, pesticides and organo chloro pesticides. Effluents & emissions are toxic in nature.
12.	74	Sugar (excluding Khandsari)	20	10	30	15	10	25	10	65	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Sugar mills generate all sorts of pollution problems.
13.	22	Fibre glass production and processing (excluding moulding)	-	-	-	20	-	20	20	67	R-R	i. The use of styrene in most methods of fiberglass production causes hazardous air pollution that is harmful to breathe at excessive levels. ii. It is mainly air polluting & HW generating industry. The air pollution & HW scores are normalized to 100. iii. In case of lead containing glass, the score of A1 will be 25 and final normalized score will be 75 and shall be categorized as Red.
14.	23	Fire crackers manufacturing and bulk storage facilities	-	-	-	20	-	20	20	67	R-R	i. This is the normalized score based on air pollution & HW generation. ii. Various hazardous chemicals are used in the manufacturing process. iii. These chemicals are namely Potassium Nitrate , Potassium per-chlorate, Barium Nitrate, Aluminium compounds, Copper Chloride etc.

												iv. These chemicals are highly hazardous and cause serious diseases among the workers. especially ability of blood to carry oxygen leading to headaches, methemoglobinemia and kidney problems , skin problems, thyroid metal fume etc.
15.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Dismantlers Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	-	-	-	30	0	30	10	67	R-R	Mainly air polluting and hazardous waste generating. Air & HW pollution scores are jointly normalized to 100.
16.	47	Milk processes and dairy products(integrated project)	20	10	30	20	5	25	-	68.75	R-R	i. Water as well as air polluting due to use of boilers. ii. Water & air pollution scores are normalized to 100.
17.	63	Phosphorous and its compounds	30	-	30	25	-	25	-	68.75	R-R	Water pollution & air pollution containing compounds of phosphorous are expected
18.	61	Pulp & Paper (waste paper based without bleaching process to manufacture Kraft paper)	20	10	30	15	10	25	0	68.75	R-R	Mainly water & air polluting . Water & air pollution scores are normalized to 100.
19.	13	Coke making , liquefaction, coal tar distillation or fuel gas making	30	-	30	20	-	20	20	70	R-R	It is a kind of petrochemical industry.

20.	41	Manufacturing of explosives, detonators, fuses including management and handling activities	30	-	30	20	-	20	20	70	R-R	<ul style="list-style-type: none"> i. Explosives manufacture and use contribute some measure of hazardous waste to the environment. ii. Nitroglycerin produces several toxic byproducts such as acids, caustics, and oils contaminated with heavy metals. These must be disposed of properly by neutralization or stabilization and transported to a hazardous waste landfill. iii. The use of explosives creates large amounts of dust and particulate from the explosion, and, in some cases, releases asbestos, lead, and other hazardous materials into the atmosphere.
21.	45	Manufacturing of paints varnishes, pigments and intermediate (excluding blending/mixing)	30	-	30	25	-	25	15	70	R-R	<ul style="list-style-type: none"> i. The process may cause considerable emissions of volatile organic compounds (VOC). VOC contribute to the creation of ozone in the lower layers of the atmosphere (photochemical air pollution) and can present danger to health. ii. Dust and odour may also be a problem. iii. Washing of vessels will contribute waste-waters. iv. Large quantity of HWs are also produced.
22.	56	Organic Chemicals manufacturing	30	-	30	20	-	50	20	70	R-R	Such types of industrial sectors generate all sorts of pollution.
23.	1	Airports and Commercial Air Strips	20	10	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> i. The Airports are generating mainly the waste-waters. ii. This is the water pollution normalized score for airports having discharge more than 100 KLD. iii. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category. iv. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score - 58.33).
24.	3	Asbestos and asbestos based industries	-	-	-	30	-	30	10	75	R-R	<ul style="list-style-type: none"> i. This is mainly air polluting industry. ii. Final score is based on air pollution score only. iii. Asbestos is carcinogenic and banned in many countries.
25.	5	Basic chemicals and electro chemicals and its derivatives including manufacturing of acid	30	-	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> i. Standards prescribed for Inorganic Chemicals are adopted. ii. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.

													<ul style="list-style-type: none"> iii. Water pollution score normalized to 100 is undertaken. iv. The earlier Red category industrial sector namely "Hydrocyanic acid and its derivatives " is also merged under this industrial sector.
26.	7	Cement	-	-	-	20	10	30	-	75	R-R		This is mainly air polluting industry & hence normalized air pollution score.
27.	9	Chlorates, per-chlorates & peroxides	30	-	30	-	-	-	-	75	R-R		<ul style="list-style-type: none"> i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable. ii. Water pollution score normalized to 100 is undertaken.
28.	10	Chlorine, fluorine, bromine, iodine and their compounds	30	-	30	-	-	-	-	75	R-R		<ul style="list-style-type: none"> i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable. ii. Water pollution score normalized to 100 is undertaken.
29.	16	Dyes and Dye- Intermediates	30	-	30	20	5	25	20	75	R-R		<ul style="list-style-type: none"> i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
30.	26	Health-care Establishment (as defined in BMW Rules)	20	10	30	-	-	-	-	75	R-R		<ul style="list-style-type: none"> i. Mainly water polluting. ii. The water pollution score is normalized to 100 & valid for Hospitals having total waste-water generation > 100 KLD. iii. The hospitals with incinerator will be categorized as Red irrespective of the quantity of the waste-water generation. iv. The hospitals having total waste-water generation less than 100 KLD and without incinerator, the normalized water pollution score will be 50 and will be categorized as Orange category.
31.	29	Hotels having overall waste-water generation @ 100 KLD and more.	20	10	30	15	-	15	-	75	R-R		<ul style="list-style-type: none"> i. Mainly water polluting. Small boiler may be installed. ii. The water pollution score is normalized to 100 & valid for Hotels having waste-water generation > 100 KLD. iii. The hotels having more than 20 rooms and waste-water generation less than 100 KLD and having a coal / oil fired boiler , the pollution score will be 35/40 & are categorized as Orange. iv. The hotels having more than 20 rooms and waste-water generation less than 10 KLD and

												having no-boiler & no hazardous waste generation, the pollution score will be 20 & are categorized as Green.
32.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Lead acid battery plates and other lead scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001. [* Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".	30	-	30	25	--	25	20	75	R-R	All the three types of pollutants are generated.
33.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Integrated Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	30	-	30	25	-	25	20	75	R-R	All the three types of pollutants are expected.
34.	43	Manufacturing of glue and gelatin	30	10	40	20	-	20	-	75	R-R	Highly water polluting & obnoxious air polluting.
35.	49	Mining and ore beneficiation	30	10	40	15	5	20	-	75	R-R	Both air and water polluting. Score is normalized with air & water pollution.

36.	52	Nuclear power plant	10	-	10	30	-	30	15	75	R-R	<ul style="list-style-type: none"> i. Mainly air polluting due to incinerator. Others - cooling water. ii. Air pollution score is normalized to 100.
37.	58	Pesticides (technical) (excluding formulation)	30	-	30	25	-	25	20	75	R-R	<ul style="list-style-type: none"> i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
38.	64	Photographic film and its chemicals	30	-	30	-	-	-	-	75	R-R	<ul style="list-style-type: none"> i. Silver salts and other chemicals are used in preparation. Slight quantity of effluents is generated. ii. Water pollution scores are normalized to 100.
39.	68	Railway locomotive work shop/Integrated road transport workshop/Authorized service centers	20	10	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> i. Mainly water polluting industry . Water is used in the washing of locomotives, road transport vehicles during servicing. ii. This score is valid for those Centers having discharge more than 100 KLD. iii. Service Centers having waste-water generation < 100 KLD, the normalized score will be = (100*20)/40= 50.
40.	84	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring	30	10	40	15	-	15	20	75	R-R	In this sector all sorts of pollution are generated.
41.	8	Chlor Alkali	30	10	40	20	10	30	10	80	R-R	<ul style="list-style-type: none"> i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Chlor-alkali units are having different section like NaOH, Cl₂, SBP etc which are having toxic effluents. Additionally , fuel consumption is also on higher-side.
42.	70	Ship Breaking Industries	30	-	30	30	-	30	20	80	R-R	<ul style="list-style-type: none"> i. The ship-breaking industry creates numerous hazards for the coastal and marine environment. ii. Ship-breaking releases a large number of dangerous pollutants, including toxic waste, oil, poly-chlorinated biphenyls, and heavy metals, into the waters and sea bed. iii. While most of the oil is removed before a ship is scrapped, sand used to mop up the remaining oil is thrown into the sea. High concentrations of oil and grease are then found in the coastal waters, choking marine life.

												iv. Solid waste strewn on the shore, 45 tonnes on any given day according to a study by the Central Pollution Control Board, also finds its way into the sea. v. Adding to the stress on coastal waters, the organic load from the thousands of workers living in cramped conditions with little or no sanitary facilities results in unacceptably high levels of BOD.
43.	53	Oil and gas extraction including CBM (offshore & on-shore extraction through drilling wells)	30	-	30	-	-	-	20	83	R-R	i. Mainly water polluting & hazardous waste generating. ii. The water pollution & HW generation scores are normalized to 100.
44.	36	Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	30	-	30	-	-	-	20	83	R-R	Mainly water polluting & toxic hazardous waste generating industry. Scores are normalized to 100.
45.	80	Tanneries	30	-	30	-	-	-	20	83	R-R	Mainly water polluting & hazardous waste generating industry. Scores are normalized to 100.
46.	65	Ports and harbour, jetties and dredging operations	30	10	40	15	10	25	20	85	R-R	This category contain all sorts of pollution.
47.	77	Synthetic fibers including rayon ,tyre cord, polyester filament yarn	30	10	40	25	10	35	10	85	R-R	This sector generates all sorts of pollution problems.
48.	81	Thermal Power Plants	30	10	40	20	10	30	15	85	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. TPP generate all sorts of pollution problems.
49.	71	Slaughter house (as per notification S.O.270(E)dated 26.03.2001)and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts	25	10	35	-	-	-	-	87.5	R-R	Mainly water polluting and obnoxious odour generating industry. The water pollution score is normalized to 100
50.	2	Aluminium Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. This sector is generating all sorts of pollution i.e. air, water and HW.
51.	12	Copper Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Copper Smelters contain all sorts of

												pollution.
52.	20	Fertilizer (basic) (excluding formulation)	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Generates all sorts of pollution.
53.	37	Iron & Steel (involving processing from ore/ integrated steel plants) and or Sponge Iron units	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
54.	61	Pulp & Paper (waste paper based units with bleaching process to manufacture writing & printing paper)	25	10	35	25	10	35	20	90	R-R	Waste paper based Pulp & Paper mills with bleaching process generate all sorts of pollution.
55.	85	Zinc Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Zinc smelter generates all sorts of pollution problems.
56.	55	Oil Refinery (mineral Oil or Petro Refineries)	30	10	40	25	10	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
57.	59	Petrochemicals Manufacturing (including processing of Emulsions of oil and water)	30	10	40	25	10	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution. iii. The earlier red category industrial sector namely "Processing of Emulsions of Oil & Water " is merged with this industrial sector.
58.	60	Pharmaceuticals	30	10	40	30	5	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
59.	61	Pulp & Paper (Large-Agro + wood) , Small Pulp & Paper (agro based-wheat straw/rice husk)	30	10	40	25	10	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Large /Small Agro based Pulp & Paper mills contribute all sorts of pollution problems.
60.	15	Distillery (molasses / grain / yeast based)	30	10	40	-	-	-	-	100	R-R	Mainly water polluting industry. Final score is the normalized water pollution score.

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
 - R-O means original category was Red and revised category is Orange
 - O-O means original category was Orange and revised category is also Orange
 - O-G means original category was Orange and revised category is Green
 - O-W means original category was Orange and revised category is White
 - G-O means original category was Green and revised category is Orange
 - G-G means original category was Green and revised category is also Green
 - G-W means original category was Green and revised category is White
- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No.	Original Sl No.	Industry Sector	Original Category	Remarks
1	14	Common treatment and disposal facilities (CETP, TSDF, E-waste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary land fill site)	R	<p>i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities.</p> <p>ii. In case of CETP, the categorization will depend upon the category of member industries being served.</p>
2	18	Processing of Emulsions of Oil & Water		It is a part of Petrochemical industries. Transferred and merged with the industrial sector namely 'Petrochemicals' at Sl. No. 54.
3	27	Heavy engineering including ship building (with investment on Plant & Machineries more than Rs 10 crores)	R	Most of the pollution generating processes / operations under this category are similar to the industry category namely "Automobile Manufacturing (integrated facilities)" at Sl. No. 1 and may be referred accordingly.
4	30	Hydrocyanic acid and its derivatives	R	Have been merged with the red category industrial sector namely "Basic chemicals and electro chemicals and its derivatives including manufacturing of acid" at Sl. No. 24
5	32	Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex	R	The classification will depend upon the category(ies) of the industries operating / proposed to be permitted in the area. In this context, guidelines prescribed in EIA Notification, 2006 shall be followed.
6	33	Industrial inorganic gases namely- a) Chemical gas- Acetylene, hydrogen, chlorine, fluorine, ammonia, sulphur dioxide, ethylene, hydrogen-sulphide, phosphine b) Hydrocarbon gases- Methane, ethane, propane	R	These gases are generally secondary products and produced alongwith other main products. To be classified as per the main parent plant.
7	69	Reprocessing of used oils & waste oils	R	<p>i. The industry generates mainly the air pollution and oil bearing hazardous wastes. The normalized (air pollution & HW generation score is 58.33.</p> <p>ii. To be deleted as already covered under HW Recyclers / Re-processors (Used oils / Waste Oils) under Orange Category</p>

Table G-3 : Final List of Orange Category of Industrial Sectors

Final Sl. No.	Orgnl S.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised category	Remarks
1.	20	Dismantling of rolling stocks (wagons/ coaches)	--	--	--	15	--	15	10	41.67	O-O	Emissions of dust and generation of waste oils take place during dismantling. Air pollution & HW generation scores (15+10=25) are normalized to 100.
2.	5	Bakery and confectionery units with production capacity > 1 TPD. (With ovens / furnaces)	20	--	20	15	--	15	--	43.75	O-O	
3.	10	Chanachur and laddoo from puffed and beaten rice(muri and shira) using husk fired oven	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
4.	23	Coated electrode manufacturing	15	0	15	20	0	20	0	43.75	G-O	Preparation of core wire / rod, preparation of dry mix, preparation of wet mix, application of coating by extrusion, baking of coated electrodes
5.	24	Compact disc computer floppy and cassette manufacturing / Reel manufacturing	15	0	15	20	0	20	0	43.75	G-O	Generates waste-water and process emissions.
6.	24	Flakes from rejected PET bottle	20	-	20	15	-	15	-	43.75	R-O	Normal water & air pollutions are generated.
7.	30	Food and food processing including fruits and vegetable processing	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
8.	40	Jute processing without dyeing	20	--	20	15	--	15	--	43.75	O-O	CPCB has notified standards for this category. Both air and water pollutions are generated.
9.	56	Manufacturing of silica gel	15	0	15	20	0	20	0	43.75	G-O	Waste-waters containing TDS and emissions of H ₂ SO ₄ are generated.

10.	45	Manufacturing of tooth powder, toothpaste, talcum powder and other cosmetic items	20	--	20	15	--	15	--	43.75	O-O	Both air and water pollution are generated.
11.	55	Printing or etching of glass sheet using hydrofluoric acid	15	--	15	20	--	20	--	43.75	O-O	Both air and water pollution are generated.
12.	65	Silk screen printing, sari printing by wooden blocks	20	--	20	15	--	15	--	43.75	O-O	Wash-water and PM emissions from boilers .
13.	76	Synthetic detergents and soaps(excluding formulation)	20	-	20	15	-	15	-	43.75	R-O	i. This is the score for units having generation of waste-waters less than 100 KLD. ii. The units having waste-water generation more than 100 KLD will become mainly water polluting and accordingly normalized water pollution score will be 75 and be categorized as Red.
14.	71	Thermometer manufacturing	15	--	15	20	--	20	--	43.75	O-O	Process - making glass bulb, forming reservoir in the glass tube for fluid, inserting fluid, scale marking. Use of fuel to heat the glass tubes and hydrofluoric acid to seal the scaling. Small quantities of spent acids are generated.
15.	14	Cotton spinning and weaving (medium and large scale)	--	--	--	15	--	37.5	10	47.5	O-O	Mainly air polluting industry. Sources of air pollution (PM) are the fine particles of cotton from spinning process. Air pollution score is normalized to 100.
16.	1	Almirah, Grill Manufacturing (Dry Mechanical Process)	--	--	--	20	--	20	--	50	O-O	Air pollution due to spray painting (emissions of VOCs). Units without painting operations shall be categorized as White.

17.	2	Aluminium & copper extraction from scrap using oil fired furnace (dry process only)	--	--	--	20	--	20	10	50	O-O	i. Normalized Air pollution score. ii. Significant air pollution due to melting (emissions of SO ₂ , PM).
18.	3	Automobile servicing, repairing and painting (excluding only fuel dispensing)	20	--	20	20	--	20	10	50	O-O	Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.
19.	4	Ayurvedic and homeopathic medicine	20	--	20	15	--	15	15	50	O-O	
20.	7	Brickfields (excluding fly ash brick manufacturing using lime process)	--	--	--	20	--	20	--	50	O-O	Significantly air polluting.
21.	8	Building and construction project more than 20,000 sq. m built up area	20	--	20	20	--	20	--	50	O-O	1. In the pre-construction stage , it is mainly air polluting due to generation of dust (PM) emissions. 2. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red.
22.	6	Ceramics and Refractories	-	-	-	20	-	20	-	50	R-O	i. Mainly air polluting industry. ii. This score is for the units having coal consumption < than 12 MT/day. iii. For the units having coal consumption > 12 MT /day, the normalized air pollution score will be 62.5 and shall be categorized as Red.

23.	11	Coal washeries	15	10	25	15	-	15	-	50	R-O	<p>i. Wet washeries are mainly water polluting industry generating effluents which are having inorganic SS & TDS. Additionally, air pollution due to PM emissions is also generated.</p> <p>ii. Water & air pollution scores are jointly normalized to 100.</p>
24.	16	Dairy and dairy products (small scale)	20	--	20	20	--	20	--	50	O-O	Water and air polluting both.
25.	18	DG set of capacity >1MVA but < 5MVA	--	--	--	20	--	20	--	50	O-O	Mainly air polluting . air pollution score is normalized to 100.
26.	17	Dry coal processing, mineral processing, industries involving ore sintering, pelletisating, grinding & pulverization	-	-	-	20	-	20	-	50	R-O	Mainly air polluting industry. Final score is the normalized air pollution score.
27.	19	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol)	20	-	20	-	-	-	-	50	R-O	<p>i. Mainly water polluting industry. This is the normalized water pollution score for units having discharge < 100 KLD.</p> <p>ii. For the units having discharge > 100 KLD, the normalized water pollution score will be 75 and shall be accordingly categorized as Red.</p>
28.	21	Ferrous and Non- ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy-making	-	-	-	15	5	20	10	50	R-O	<p>i. Mainly air polluting.</p> <p>ii. This score is applicable to secondary production of ferrous & non-ferrous metals (excluding lead) up-to 1 MT/hour production.</p>

												<p>iii. For lead, the normalized air pollution score will be = $(100 \times 25) / 40 = 62.5$ and is categorized as Red.</p> <p>iv. For Induction Furnace clubbed with AOD furnace - separate calculation shall be made based on the capacity of the furnaces. In such industries, the molten metal from induction furnace is transferred to AOD furnace where other metals like manganese and nickel are added to get the metal of desired constituents. The lime and silicon are also added for reduction of the metal oxides to the base metal. the normalized air pollution score will be = $(100 \times 25) / 40 = 62.5$ and is categorized as Red.</p>
29.	26	Fertilizer (granulation / formulation / blending only)	--	--	--	20	--	20	--	50	O-O	Air polluting.
30.	27	Fish feed, poultry feed and cattle feed	--	--	--	20	--	20	--	50	O-O	Obnoxious odour , H ₂ S etc. AP score is normalized to 100
31.	28	Fish processing and packing (excluding chilling of fishes)	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

32.	31	Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	--	--	--	20	--	20	--	50	O-O	Heating furnace. Mainly air polluting.
33.	32	Formulation/pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of Benzene, HC are expected.
34.	33	Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magnesium fluoride etc.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of SO2 are expected.
35.	35	Gravure printing, digital printing on flex, vinyl	20	--	20	20	--	20	10	50	O-O	Waste waters , emissions of VOCs
36.	36	Heat treatment using oil fired furnace (without cyaniding)	--	--	--	20	--	20	--	50	O-O	Mainly air polluting and noise generating. AP Score is normalized to 100.
37.	28	Hot mix plants	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution scores are normalized to 100.
38.	37	Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.	20	--	20	20	--	20	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
39.	38	Ice cream	20	--	20	20	--	20	--	50	O-O	Wash-water and boilers / oven for pasteurization.
40.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Paint and ink Sludge/residues	-	-	-	20	0	20	0	50	R-O	Mainly air polluting. Air pollution score is normalized to 100
41.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Brass Dross ,, Copper Dross,, Copper Oxide Mill Scale,, Copper Reverts, Cake & Residues,, Waste Copper and copper alloys in	10	-	10	20	-	20	10	50	R-O	Mainly air polluting.

		dispersible form,, Slags from copper processing for further processing or refining ,, Insulated Copper Wire,, Scrap/copper with PVC sheathing including ISRI-code material namely "Druid" ,, Jelly filled Copper cables ,, Zinc Dross-Hot dip Galvanizers SLAB,, Zinc Dross-Bottom Dross,, Zinc ash/Skimming arising from galvanizing and die casting operations,, Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining,, Zinc ash and residues including zinc alloy residues in dispersible from ,,										
42.	35	Industry or processes involving foundry operations	-	-	-	20	-	20	-	50	R-O	<ul style="list-style-type: none"> i. This score is valid for the foundries having capacity < 5 MT/hr as such units require the coal/coke @ < 500 kg/hr. ii. The units having capacity of 5 MT/hr and more, the coal/coke consumption will be more than 500 kg/hr and the normalized score will be 62.5 and classified accordingly as Red.
43.	40	Lime manufacturing (using lime kiln)	-	-	-	20	-	20	-	50	R-O	Mainly air polluting
44.	41	Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.

45.	42	Manufacturing of glass	10	-	-	20	-	20	-	50	R-O	<p>i. Mainly air polluting (melting at 1500°C and refining .</p> <p>ii. In case of lead glass , the score of A1 will be 25 and accordingly the normalized scores will be 62.5 i.e. Red .</p>
46.	43	Manufacturing of iodized salt from crude/ raw salt	12	--	12	20	--	20	--	50	O-O	Boiling in Evaporators (multiple effect evaporators), centrifuging, iodization with KIO3 mixing . Mainly air polluting. Air pollution score is normalized to 100.
47.	42	Manufacturing of mirror from sheet glass	--	--	--	20	--	20	--	50	O-O	Evaporator & furnace for heating the metal to be applied as reflector on mirror. Mainly air polluting.
48.	44	Manufacturing of mosquito repellent coil	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Toxic fumes are expected.
49.	46	Manufacturing of Starch/Sago	25	-	25	15	-	15	-	50	R-O	<p>i. Water and air polluting industry. Boiler is used for steam generation.</p> <p>ii. Water & air pollution scores are normalized to 100</p>
50.	46	Mechanized laundry using oil fired boiler	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.
51.	47	Modular wooden furniture from particle board, MDF< swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (With boiler)	--	--	--	20	--	20	--	50	O-O	1. Mainly air polluting. Boiler as well as VOCs from use of adhesives. 2. Without boiler, it will be a Green category industry.
52.	50	New highway construction project	-	-	-	20	-	20	-	50	R-O	Mainly air polluting project.

53.	51	Non-alcoholic beverages(soft drink) & bottling of alcohol/non alcoholic products	20	-	20	15	5	20	-	50	R-O	i. Both air and water polluting. Score is normalized with air & water pollution. This score is valid for industries having waste-water generation < 100 KLD. ii. For the units having waste-water generation > 100 KLD the , normalized score would be 62.5 and categorized as Red.
54.	49	Paint blending and mixing (Ball mill)	20	--	20	20	--	20	10	50	O-O	Both air and water pollution are generated.
55.	62	Paints and varnishes (mixing and blending)	20	0	0	20	0	20	0	50	G-O	Waste-waters as well as fumes of VOCs due to solvents, pigments, varnishes.
56.	51	Ply-board manufacturing(including Veneer and laminate) with oil fired boiler/ thermic fluid heater(without resin plant)	0	--	0	20	--	20	--	50	O-O	Mainly air polluting because of use of boiler. AP score is normalized to 100
57.	52	Potable alcohol (IMFL) by blending, bottling of alcohol products	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
58.	54	Printing ink manufacturing	20	--	20	20	--	20	--	50	O-O	1. Pigments, binders and solvents are used. 2. Boiler is also used. 3. Emissions of VOCs take place.
59.	70	Printing press	20	0	20	20	0	20	0	50	G-O	Colored waste-waters containing dyes and VOC emissions are generated.
60.	59	Reprocessing of waste plastic including PVC	20	--	20	20	--	20	--	50	O-O	Large quantities of wash-water and fugitive emissions are generated.
61.	61	Rolling mill (oil or coal fired) and cold rolling mill	10	--	10	20	--	20	--	50	O-O	Mainly air polluting. Air pollution score is normalized to 100. Others - cooling water and recyclable waste oils etc. are generated.
62.	67	Spray painting, paint baking, paint shipping	--	--	--	20	--	20	10	50	O-O	Mainly air polluting. Emissions of VOCs and HC are generated.

63.	72	Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace /basic oxygen furnace /hot rolling reheated furnace	10	-	10	20	-	20	10	50	R-O	i. Mainly air polluting. In the emissions, oxides of manganese, nickel etc. are also present. ii. Air pollution score is normalized to 100.
64.	73	Stone crushers	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution score is normalized to 100.
65.	75	Surgical and medical products including prophylactics and latex	20	-	20	20	-	20	-	50	R-O	Both air as well as water polluting. Air and water pollution scores are normalized to 100.
66.	85	Tephlon based products	0	0	0	20	0	20	0	50	G-O	Due to spraying applications, emissions (HC) are generated
67.	70	Thermocol manufacturing (with boiler)	--	--	--	20	--	20	--	50	O-O	Polystyrene is heated. Mainly air polluting with boiler.
68.	82	Tobacco products including cigarettes and tobacco/opium processes	20	-	20	20	-	20	-	50	R-O	Such industries generate both air as well as water pollution. These scores are normalized to 100.
69.	72	Transformer repairing/ manufacturing (dry process only)	--	--	--	20	--	20	10	50	O-O	Mainly air polluting because of ovens, shot-blasting etc.
70.	73	Tyres and tubes vulcanization/ hot retreating	10	--	10	20	--	20	--	50	O-O	Mainly air polluting . Emissions of PM, VOCs and obnoxious odour are generated.
71.	83	Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils	20	-	20	15	5	20	10	50	R-O	i. All sorts of pollution are generated. ii. This score is valid for plants having waste-water generation < 100 KLD. iii. If the waste-water generation is more than 100 KLD, the unit shall be classified as Red.
72.	74	Wire drawing and wire netting	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

73.	21	Dry cell battery (excluding manufacturing of electrodes) and assembling & charging of acid lead battery on micro scale	30	--	30	15	--	15	10	55	O-O	Water and air polluting both.
74.	50	Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs only and not for commercial purpose)	20	--	20	20	--	20	15	55	O-O	i. All sorts of pollution are generated. ii. R&D activities are to be shifted to Red category.
75.	78	Synthetic resins	20	-	20	20	-	20	15	55	R-O	All sorts of pollution are generated.
76.	79	Synthetic rubber excluding molding	20	-	20	20	-	20	15	55	R-O	i. Most synthetic rubber is created from two materials, styrene and butadiene. Both are currently obtained from petroleum. ii. Process is similar to a part of Petrochemical plants.
77.	9	Cashew nut processing	25	--	25	20	--	20	--	56	O-O	Normal water and air polluting.
78.	12	Coffee seed processing	25	--	25	20	--	20	--	56	O-O	Normal water & air polluting industry.
79.	57	Parboiled Rice Mills	25	-	25	20	-	20	-	56	R-O	i. Rice Mills are generating both air and water pollution. Waste-waters are having high strength in respect of BOD. ii. This is the normalized air & water pollution score for units having waste-water generation < 100 KLD and fuel consumption less than 12 MTD. iii. For units having waste-water generation > 100 KLD or fuel consumption > 12 MTD or both , the unit shall be classified as Red.

80.	29	Foam manufacturing	--	--	--	20	--	20	15	58	O-O	<p>i. Raw material is polyurethane, latex etc.</p> <p>ii. Emissions of VOCs and HAPs. CH₃Cl₂ and similar compounds as blowing agents.</p> <p>iii. Outdated raw materials and spoiled slots are discarded as HW.</p>
81.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Used Oil – As per specifications prescribed from time to time.	10	0	10	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100
82.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Waste Oil ---As per specifications prescribed from time to time.	-	-	-	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100.
83.	56	Producer gas plant using conventional up drift coal gasification (linked to rolling mills glass and ceramic industry refractories for dedicated fuel supply)	--	--	--	20	--	20	15	58.33	O-O	Mainly air polluting & tar (HW) generating. SO ₂ , CO, NO _x are generated. Tar is the by-product and utilized by other industries in co-processing.

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
 - R-O means original category was Red and revised category is Orange
 - O-O means original category was Orange and revised category is also Orange
 - O-G means original category was Orange and revised category is Green
 - O-W means original category was Orange and revised category is White
 - G-O means original category was Green and revised category is Orange
 - G-G means original category was Green and revised category is also Green
 - G-W means original category was Green and revised category is White

- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication / vague category. The overall details are as follows:

<i>Sl No .</i>	<i>Origin al Sl No.</i>	<i>Industry Sector</i>	<i>Original Categor y</i>	<i>Remarks</i>
1	24	<i>Excavation of sand from the river bed (excluding manual excavation)</i>	0	<i>Since such types of activities cause ecological disturbances, the instructions issued by the government from time to time be followed. To be categorized by MoEF&CC.</i>
2	39	<i>Infrastructure Development Project</i>	0	<i>Vast variety of such projects come under such category. This is to be decided by the concerned SPCB in line of EIA Notification , 2006.</i>
3	53	<i>Power press</i>	0	<i>Very vague term hence deleted. Such types of general engineering units have already been covered.</i>

Table G-4 : Final List of Green Category of Industrial Sectors

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	Remarks
1.	2	Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from buffing operations.
2.	6	Ayurvedic and homeopathic medicines (without boiler)	10	--	10	--	--	--	--	25	G-G	Small quantities of waste-waters are generated from washing operations.
3.	8	Bakery /confectionery /sweets products (with production capacity <1tpd (with gas or electrical oven)	10	--	10	--	--	--	--	25	G-G	Small quantities of waste-waters are generated from washing operations.
4.	6	Bi-axially oriented PP film along with metalizing operations	10	--	10	--	--	--	--	25	O-G	Mainly extrusion process involving Cooling water recirculation
5.	10	Biomass briquettes (sun drying) without using toxic hazardous wastes	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
6.	13	Blending of melamine resins & different powder, additives by physical mixing	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
7.	15	Brass and bell metal utensils manufacturing from circles(dry mechanical operation without re-rolling facility)	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from buffing operations.
8.	16	Candy	10	--	10	10	--	10	--	25	G-G	Small quantities of waste-water and minor

												PM emissions are generated.
9.	17	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)	--	--	--	10	--	10	--	25	G-G	This score is valid with Small gas / electricity operated oven / furnace for making glue.
10.	18	Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from cutting operations.
11.	19	Cement products (without using asbestos / boiler / steam curing) like pipe ,pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions)	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions from mixing operations.
12.	20	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)	--	--	--	10	--	10	--	25	G-G	Minor air pollution due to some fugitive PM emissions.
13.	11	Chilling plant, cold storage and ice making	10	--	10	--	--	--	--	25	O-G	Cooling water recirculation only.
14.	13	Coke briquetting (sun drying)	--	--	--	10	--	10	--	25	O-G	Mainly air polluting industry. Sources of air pollution (PM) are pulverizes and mixers. Air pollution score is normalized to 100.
15.	28	Cotton spinning and weaving (small scale)	--	--	--	10	--	10	--	25	G-G	Minor PM emissions from spinning process.
16.	17	Dal Mills	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM.

17.	29	Decoration of ceramic cups and plates by electric furnace	--	--	--	10	--	10	--	25	G-G	Fumes of enamels. Minor air pollution.
18.	19	Digital printing on PVC clothes	--	--	--	10	--	10	--	25	O-G	Minor emissions / odour generations are expected.
19.	25	Facility of handling, storage and transportation of food grains in bulk	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM during handling of grains.
20.	36	Flour mills (dry process)	--	--	--	10	--	10	--	25	G-G	Fugitive dust emissions.
21.	41	Glass , ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln	--	--	--	10	--	10	--	25	G-G	Minor fugitive emissions only.
22.	34	Glue from starch (physical mixing) with gas / electrically operated oven /boiler.	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM during mixing of raw materials.
23.	42	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1 litre of sulphuric acid/ nitric acid per month)	--	--	--	10	--	10	--	25	G-G	Minor fumes from cleaning process.
24.	36	Heat treatment with any of the new technology like ultrasound probe , induction hardening , ionization beam, gas carburizing etc.	10	--	10	10	--	10	--	25	O-G	<ul style="list-style-type: none"> • Cooling waters and minor heat fumes. • Finalization of categorization subject to field verification.
25.	46	Insulation and other coated papers (excluding paper or pipe manufacturing)	--	--	--	10	--	10	--	25	G-G	Minor fumes due to application of poly-urethane
26.	49	Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)	--	--	--	10	--	10	--	25	G-G	Minor fumes due to use of adhesives / gums.

27.	50	Lubricating oil, greases or petroleum based products (only blending at normal temperature)	--	--	--	10	--	10	--	25	G-G	Minor fumes at the time of transfers from one container to other.
28.	54	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying	--	--	--	10	--	10	--	25	G-G	1. Minor fumes due to application of gums / adhesives / pastes etc. 2. This score is valid only for gas fired boiler. 3. The units having coal fired boilers shall be categorized as Orange.
29.	59	Oil mill Ghani and extraction (no hydrogenation / refining)	10	--	10	--	--	--	--	25	G-G	Small quantities of floor washings & equipments washings are generated.
30.	48	Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM are expected.
31.	65	Phenyl/toilet cleaner formulation and bottling	--	--	--	10	--	10	--	25	G-G	Minor fumes of VOCs in the work zone
32.	67	Polythene and plastic processed products manufacturing (virgin plastic)	10	--	10	10	--	10	--	25	G-G	Cooling water & emissions due to mixing of raw materials.
33.	68	Poultry, Hatchery and Piggery	--	--	--	10	--	10	--	25	G-G	Obnoxious odour containing H ₂ S, CH ₄ etc. and fugitive PM emissions
34.	69	Power looms (without dye and bleaching)	--	--	--	10	--	10	--	25	G-G	Minor emissions of PM.
35.	71	Puffed rice (muri) (using gas or electrical heating system)	--	--	--	10	--	10	--	25	G-G	Minor emissions of PM.
36.	57	Pulverization of bamboo and scrap wood	--	--	--	10	--	10	--	25	O-G	Some fugitive emissions of PM are expected.
37.	72	Ready mix cement concrete	--	--	--	10	--	10	--	25	G-G	PM emissions.
38.	73	Reprocessing of waste cotton	--	--	--	10	--	10	--	25	G-G	PM emissions.
39.	60	Rice mill (Rice hullers only)	--	--	--	10	--	10	--	25	O-G	PM emissions are generated. Mainly air

													polluting. AP score is normalized to 100
40.	62	Rolling mill (gas fired) and cold rolling mill	10	--	10	10	--	10	--	25	O-G		Mainly air polluting. AP score is normalized to 100
41.	75	Rubber goods industry (with gas operated baby boiler)	--	--	--	10	--	10	--	25	G-G		Some PM emissions and obnoxious odour.
42.	63	Saw mills	--	--	--	10	--	10	--	25	O-G		Mainly air polluting. PM and noise are generated.
43.	77	Soap manufacturing (hand made without steam boiling / boiler)	10	--	10	--	--	--	--	25	G-G		Small quantities of waste-water are generated.
44.	80	Spice grinding (20 HP motor)	--	--	--	10	--	10	--	25	G-G		Small quantities of fugitive emissions of raw materials.
45.	66	Spice grinding (20 hp motor)	--	--	--	10	--	10	--	25	O-G		Mainly air polluting. Fugitive emissions of PM.
46.	81	Steel furniture without spray painting	--	--	--	10	--	10	--	25	G-G		Obnoxious gases from welding as well as noise pollution.
47.	82	Steeping and processing of grains	10	--	10	--	--	--	--	25	G-G		Washing waters are generated.
48.	86	Tyres and tube retreating (without boilers)	--	--	--	10	--	10	--	25	G-G		Due to applications of binding gum / adhesives / cement, some obnoxious fumes may generate.
49.	22	Chilling plant and ice making without using ammonia	12	--	12	--	--	--	--	30	G-G		Cooling water and brine water circuits. Spillages / blow down may take place
50.	26	CO2 recovery	12	--	12	--	--	--	--	30	G-G		Normal water pollution from scrubbing action
51.	32	Distilled water (without boiler) with electricity as source of heat	12	--	12	--	--	--	--	30	G-G		TDS as distillation residues

52.	45	Hotels (up to 20 rooms and without boilers)	12	--	12	--	--	--	--	30	G-G	This score is valid for hotels having overall waste-water generation less than 10 KLD.
53.	53	Manufacturing of optical lenses (using electrical furnace)	12	--	12	--	--	--	--	30	G-G	Small quantities of waste-waters containing TDS, SS are generated.
54.	58	Mineralized water	12	--	12	--	--	--	--	30	G-G	RO Rejects.
55.	68	Tamarind powder manufacturing	12	--	12	15	--	15	--	33.75	O-G	<ul style="list-style-type: none"> Dried tamarind fruits - cleaned and after soaking them in water they are boiled in steam jacketed kettle for about 40-45 minutes. Then pulp is extracted in pulper and dried in drum type drier and on cooling, the final product is packed. Generates small quantities of waste waters and air emissions. Joint score is normalized to 100.
56.	15	Cutting, sizing and polishing of marble stone	15	--	15	--	--	--	--	37.5	O-G	Mainly water polluting . Water pollution score is normalized to 100.
57.	22	Emery powder (fine dust of sand) manufacturing	--	--	--	15	--	15	--	37.5	O-G	Air polluting. PM emissions take place during various stages of grindings of naturally occurring minerals.
58.	25	Flyash export, transport & disposal facilities	-	-	-	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> This is mainly air polluting activity. This is the normalized score based on air pollution.
59.	48	Mineral stack yard / Railway sidings	15	-	15	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> Mainly air pollution due to loading, unloading, storage and transportation of the minerals.

													<ul style="list-style-type: none"> Waste-water generation mainly during rains only.
60.	54	Oil and gas transportation pipeline	-	-	-	10	5	15	-	37.5	R-G	<ul style="list-style-type: none"> Contains small gas based power plants up-to 5 MWs. Air pollution score is normalized to 100. In case , if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly. 	
61.	64	Seasoning of wood in steam heated chamber	--	--	--	15	--	15	--	37.5	O-G	<p>Air pollution due to use boiler for supply of steam. Air pollution score is normalized to 100.</p>	
62.	84	Synthetic detergent formulation	--	--	--	15	--	15	--	37.5	G-G	<ul style="list-style-type: none"> This score is valid for the industries which are not manufacturing LABSA. It is procured from outside. Small quantities of emissions are generated from mini boiler. Air pollution score is normalized to 100. 	
63.	69	Tea processing (with boiler)	--	--	--	15	--	15	--	37.5	O-G	<p>With boiler, it is an orange category industry. Without boiler, it will be green category industry.</p>	

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
 - R-O means original category was Red and revised category is Orange
 - O-O means original category was Orange and revised category is also Orange
 - O-G means original category was Orange and revised category is Green
 - O-W means original category was Orange and revised category is White
 - G-O means original category was Green and revised category is Orange
 - G-G means original category was Green and revised category is also Green
 - G-W means original category was Green and revised category is White
- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No .	Origin al Sl No.	Industry Sector	Original Categor y	Remarks
1	47	Jobbing and Machining	G	Vague category to be deleted, as such activities have already been covered in other categories.
2	66	Reel manufacturing	G	Already covered in other categories. Hence, deleted
3	1	Assembling of acid lead batteries (up to 10 batteries per day excluding lead plate casting)	G	Already covered in Orange category. Hence, deleted
4	5	Automobile fuel outlets (only dispensing)	G	Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.
5	30	Diesel generator sets (15 KVA to 1 MVA)	G	<ul style="list-style-type: none"> Normal operation – 12 hrs a day. Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr. Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories .

Table G-5: Final List of White Category of Industries

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category
1.	3	Assembly of air coolers /conditioners ,repairing and servicing	--	--	--	--	--	--	--	--	G-W
2.	4	Assembly of bicycles ,baby carriages and other small non motorizing vehicles	--	--	--	--	--	--	--	--	G-W
3.	7	Bailing (hydraulic press)of waste papers	--	--	--	--	--	--	--	--	G-W
4.	9	Bio fertilizer and bio-pesticides without using inorganic chemicals	--	--	--	--	--	--	--	--	G-W
5.	11	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)	--	--	--	--	--	--	--	--	G-W
6.	12	Blending and packing of tea	--	--	--	--	--	--	--	--	G-W
7.	14	Block making of printing without foundry (excluding wooden block making)	--	--	--	--	--	--	--	--	G-W
8.	21	Chalk making from plaster of Paris (only casting without boilers etc. (sun drying / electrical oven)	--	--	--	--	--	--	--	--	G-W
9.	25	Compressed oxygen gas from crude liquid oxygen (without use of any solvents and by maintaining pressure & temperature only for separation of other gases)	--	--	--	--	--	--	--	--	G-W
10.	27	Cotton and woolen hosiers making (Dry process only without any dyeing / washing operation)	--	--	--	--	--	--	--	--	G-W
11.	31	Diesel pump repairing and servicing (complete mechanical dry process)	--	--	--	--	--	--	--	--	G-W
12.	33	Electric lamp (bulb) and CFL manufacturing by assembling only	--	--	--	--	--	--	--	--	G-W

13.	34	Electrical and electronic item assembling (completely dry process)	--	--	--	--	--	--	--	--	G-W
14.	23	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)	--	--	--	--	--	--	--	--	O-W
15.	35	Flavoured betel nuts production/ grinding (completely dry mechanical operations)	--	--	--	--	--	--	--	--	G-W
16.	37	Fly ash bricks/ block manufacturing	--	--	--	--	--	--	--	--	G-W
17.	38	Fountain pen manufacturing by assembling only	--	--	--	--	--	--	--	--	G-W
18.	39	Glass 51ydel51es and vilas making from glass tubes	--	--	--	--	--	--	--	--	G-W
19.	40	Glass putty and sealant (by mixing with machine only)	--	--	--	--	--	--	--	--	G-W
20.	43	Ground nut decortivating	--	--	--	--	--	--	--	--	G-W
21.	44	Handloom/ carpet weaving (without dying and bleaching operation)	--	--	--	--	--	--	--	--	G-W
22.	48	Leather cutting and stitching (more than 10 machine and using motor)	--	--	--	--	--	--	--	--	G-W
23.	51	Manufacturing of coir items from coconut husks	--	--	--	--	--	--	--	--	G-W
24.	52	Manufacturing of metal caps containers etc	--	--	--	--	--	--	--	--	G-W
25.	55	Manufacturing of shoe brush and wire brush	--	--	--	--	--	--	--	--	G-W
26.	57	Medical oxygen	--	--	--	--	--	--	--	--	G-W
27.	60	Organic and inorganic nutrients (by physical mixing)	--	--	--	--	--	--	--	--	G-W
28.	61	Organic manure (manual mixing)	--	--	--	--	--	--	--	--	G-W
29.	63	Packing of powdered milk	--	--	--	--	--	--	--	--	G-W
30.	64	Paper pins and u clips	--	--	--	--	--	--	--	--	G-W
31.	58	Repairing of electric motors and generators (dry mechanical process)	--	--	--	--	--	--	--	--	O-W
32.	74	Rope (plastic and cotton)	--	--	--	--	--	--	--	--	G-W

33.	76	Scientific and mathematical instrument manufacturing	--	--	--	--	--	--	--	--	G-W
34.	78	Solar module non conventional energy apparatus manufacturing unit	--	--	--	--	--	--	--	--	G-W
35.	79	Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW)	--	--	--	--	--	--	--	--	G-W
36.	83	Surgical and medical products assembling only (not involving effluent / emission generating processes)	--	--	--	--	--	--	--	--	G-W

Note : Under the column Revised Category, the full forms of the abbreviations are as follows :

- a. R-R means original category was Red and revised category is also Red
- b. R-O means original category was Red and revised category is Orange
- c. O-O means original category was Orange and revised category is also Orange
- d. O-G means original category was Orange and revised category is Green
- e. O-W means original category was Orange and revised category is White
- f. G-O means original category was Green and revised category is Orange
- g. G-G means original category was Green and revised category is also Green
- h. G-W means original category was Green and revised category is White





केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No. B-29012/ESS/CPA/2015-16

19.08.2015

Sub: "Harmonization of Classification of industries under Red / Orange / Green / White Categories".

During the Conference of the Environment Ministers of States held in New Delhi during April 06-07, 2015, it was resolved to adopt pollution potential criteria for categorization of Red, Orange & Green categories of industries and that a Committee be constituted with State representatives. Further, in the 59th Conference of Chairmen & Member Secretaries of Pollution Control Boards/PCCs held in New Delhi on April 08, 2015, it was agreed to constitute a Committee to look into categorization system of industries based on their respective pollution potential index.

2. Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated 23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential indices.
3. The existing Red (85 sectors) , Orange (73 sectors) and Green (86 sectors) industrial sectors have been assessed as per the proposed formula by a group of Scientists from CPCB . For this purpose , concerned Engineers / Scientists from the Member SPCBs of the Committee were also involved & consulted during May28-29, 2015.
4. After careful examination and consideration of the suggestions of concerned stake-holders the "Draft Document on Revised Concept of Categorization of Industrial Sectors " is prepared by the Committee .

In this context, the Undersigned is directed to forward a copy of the " Draft Document on Revised Concept of Categorization of Industrial Sectors to all the SPCBs, PCCs and concerned Ministries for their comments. Accordingly, the same is enclosed herewith and all the SPCBs, PCCs and concerned Ministries are, hereby requested to provide their comments by 04.09.2015. The comments may kindly be sent through hard copy as well as soft copy at e-mail: nkgupta.cpcb@nic.in , nkgpcb@hotmail.com .

Encl : As above

[N.K. Gupta]
Incharge - ESS

To:

1. All the State Pollution Control Boards / Pollution Control Committees
2. The Secretary, Ministry of Micro Small and Medium Enterprises, New Delhi
3. The Secretary, Ministry of Heavy Industries & Public Enterprises, New Delhi
4. The Advisor & Incharge , CP Division, MoEFCC, New Delhi
5. CPCB Website

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ई-मेल / e-mail : cpcb@nic.in वेबसाइट / Website : www.cpcb.nic.in



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Annexure-II
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय, चण्डीगढ़
Central Pollution Control Board
Regional Directorate, Chandigarh

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

CPCB/RD/CHD/NGT/146

Date: 05.11.2024

सेवा में,

सदस्य सचिव

जम्मू और कश्मीर प्रदूषण नियंत्रण समिति (J&KPCC)

परिवेश भवन, वन परिसर, ग्लैडनी, नरवेल, ट्रांसपोर्ट नगर, जम्मू- 180004

जम्मू और कश्मीर

Sub: Compliance of the Hon'ble NGT Order dated 30.09.2024 in the matter of OA No. 1199/2024; News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024 -reg.

Sir,

This has reference to the Hon'ble NGT Order dated 30.09.2024 (copy enclosed) in the matter of Original Application No. 1199/2024; News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024. As per the news item, the CTE and CTO were granted without proper adherence to the EIA guidelines, which are designed to assess the environmental impact of industrial projects before they are approved. Furthermore, it is alleged that the cases mentioned are just the tip of the iceberg, and a comprehensive review of all furnace units proposed in the last year including in Samba and Bari Brahmana is necessary to uncover the full scale of these transgressions.

In this regard, I am directed to request J&K PCC for providing the Status cum Action taken report (ATR) in the above matter along with the details of all the industries located in Kathua in the attached format with the copies of the Environmental Clearance, CTE/CTO granted to them to CPCB at rdchandigarh@nic.in at the earliest.

This may kindly be treated as urgent as the matter is listed for hearing on 24.01.2025.

सादर,

dc

Nikita
05/11/2024(निकिता प्रोवर)
वैज्ञानिक 'ख'

S.No.	Name of the industry	Type of the industry (Rubber/Paper and Pulp/Tannery etc.)	Category of the industry (White/Green/ Orange/Red And Blue)	Applicability of EIA Notification, for obtaining EC (Y/N)	CTE and CTO No. and validity	Compliance Status of the conditions of CTE and CTO

Fwd: Compliance of the Hon'ble NGT Order dated 30.09.2024 in the matter of OA No. 1199/2024; News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024 -reg.

Me <nikitag.cpcb@gov.in>

Wed, 27 Nov 2024 12:59:02 PM +0530SENT

Me

To

"Member

JKPCC" <membersecy.pcb@jk.gov.in>,"membersecretaryjkspcb" <membersecretaryjkspcb@gmail.com>

Cc

"R D Chandigarh" <rdchandigarh.cpcb@nic.in>,"Narender Sharma" <narendersharma.cpcb@nic.in>

Tags

Sir,

This is a reminder of the letter No. CPCB/RD/CHD/NGT/146 dated 05.11.2024 about the Hon'ble NGT Order dated 30.09.2024 (letter enclosed) in the matter of Original Application No. 1199/2024; *News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024* (copy enclosed). As per the news item, the CTE and CTO were granted without proper adherence to the EIA guidelines, which are designed to assess the environmental impact of industrial projects before they are approved. Furthermore, it is alleged that the cases mentioned are just the tip of the iceberg, and a comprehensive review of all furnace units proposed in the last year including in Samba and Bari Brahmana is necessary to uncover the full scale of these transgressions.

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This may kindly be treated as urgent as the matter is listed for hearing on 24.01.2025.

Regards/सादर

Nikita Grover/निकिता ग़ोवर

Scientist-B/वैज्ञानिक-ख

Central Pollution Control Board/केंद्रीय प्रदूषण नियंत्रण बोर्ड

Regional Directorate, Chandigarh/क्षेत्रीय निदेशालय, चंडीगढ़

BSNL Telephone Exchange, 2nd Floor, Sector 49-C, Chandigarh-160047/बीएसएनएल

टेलीफोन एक्सचेंज, दूसरी मंजिल, सेक्टर 49-सी, चंडीगढ़-160047

===== Forwarded message =====

From: Nikita Grover <nikitag.cpcb@gov.in>

To: "Member JKPCC" <membersecy.pcb@jk.gov.in>

Cc: "R D Chandigarh" <rdchandigarh.cpcb@nic.in>

Date: Tue, 05 Nov 2024 15:41:12 +0530

Subject: Compliance of the Hon'ble NGT Order dated 30.09.2024 in the matter of OA No. 1199/2024; News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024 -reg.
===== Forwarded message =====

Sir,

This has reference to the Hon'ble NGT Order dated 30.09.2024 (letter enclosed) in the matter of Original Application No. 1199/2024; *News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024 (copy enclosed).* As per the news item, the CTE and CTO were granted without proper adherence to the EIA guidelines, which are designed to assess the environmental impact of industrial projects before they are approved. Furthermore, it is alleged that the cases mentioned are just the tip of the iceberg, and a comprehensive review of all furnace units proposed in the last year including in Samba and Bari Brahmana is necessary to uncover the full scale of these transgressions.

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This may kindly be treated as urgent as the matter is listed for hearing on 24.01.2025.

Regards/सादर

Nikita Grover/निकिता ग़ोवर

Scientist-B/वैज्ञानिक-ख

Central Pollution Control Board/केंद्रीय प्रदूषण नियंत्रण बोर्ड

Regional Directorate, Chandigarh/क्षेत्रीय निदेशालय, चंडीगढ़

BSNL Telephone Exchange, 2nd Floor, Sector 49-C, Chandigarh-160047/बीएसएनएल

टेलीफोन एक्सचेंज, दूसरी मंजिल, सेक्टर 49-सी, चंडीगढ़-160047

2 Attachment(s)

letter_1199_2024.pdf

609 KB

order_1199_2024.pdf

118.9 KB

Fwd: Re: Fwd: Compliance of the Hon'ble NGT Order dated 30.09.2024 in the matter of OA No. 1199/2024; News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024...

NS

==== Forwarded message =====

From: Narender Sharma <narendersharma.cpcb@gov.in>

To: "membersecretaryjkspcb" <membersecretaryjkspcb@gmail.com>

Cc: "Nikita Grover" <nikitag.cpcb@gov.in>, "R D Chandigarh, CPCB" <rdchandigarh.cpcb@gov.in>, "dospcbkathua" <dospcbkathua@gmail.com>

Date: Fri, 17 Jan 2025 12:58:52 +0530

Subject: Re: Fwd: Compliance of the Hon'ble NGT Order dated 30.09.2024 in the matter of OA No. 1199/2024; News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024 -reg.

==== Forwarded message =====

अनुस्मारक: एनजीटी मामला

महोदय,

एक बार फिर अनुरोध है कि 27 नवंबर, 2024 को मांगी गई जानकारी निर्धारित प्रारूप में प्रदान करें, क्योंकि मामला 24 जनवरी, 2025 को सुनवाई के लिए सूचीबद्ध है।

धन्यवाद,

नरेंद्र

---- On Wed, 15 Jan 2025 15:13:28 +0530 **Narender Sharma** <narendersharma.cpcb@gov.in> wrote ---

Sir,

This has reference to the trailing email reminders in the matter of OA No. 1199/2024; News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024.

J&K PCC is once again requested to provide the Status cum Action Taken Report to CPCB, as the matter is listed for hearing on 24th January, 2025.

Regards,

Narender

==== Forwarded message =====

From: Nikita Grover <nikitag.cpcb@gov.in>
To: "Member JKPC" <membersecy.pcb@jk.gov.in>, "membersecretaryjkspcb" <membersecretaryjkspcb@gmail.com>
Cc: "R D Chandigarh" <rdchandigarh.cpcb@nic.in>, "Narender Sharma" <narendersharma.cpcb@nic.in>
Date: Wed, 27 Nov 2024 12:59:00 +0530
Subject: Fwd: Compliance of the Hon'ble NGT Order dated 30.09.2024 in the matter of OA No. 1199/2024; News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024 -reg.
==== Forwarded message =====

Sir,

This is a reminder of the letter No. CPCB/RD/CHD/NGT/146 dated 05.11.2024 about the Hon'ble NGT Order dated 30.09.2024 (letter enclosed) in the matter of Original Application No. 1199/2024; *News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024* (copy enclosed). As per the news item, the CTE and CTO were granted without proper adherence to the EIA guidelines, which are designed to assess the environmental impact of industrial projects before they are approved. Furthermore, it is alleged that the cases mentioned are just the tip of the iceberg, and a comprehensive review of all furnace units proposed in the last year including in Samba and Bari Brahmana is necessary to uncover the full scale of these transgressions.

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This may kindly be treated as urgent as the matter is listed for hearing on 24.01.2025.

Regards/सादर

Nikita Grover/निकिता ग़ोवर

Scientist-B/वैज्ञानिक-ख

Central Pollution Control Board/केंद्रीय प्रदूषण नियंत्रण बोर्ड

Regional Directorate, Chandigarh/क्षेत्रीय निदेशालय, चंडीगढ़

BSNL Telephone Exchange, 2nd Floor, Sector 49-C, Chandigarh-160047/बीएसएनएल

टेलीफोन एक्सचेंज, दूसरी मंजिल, सेक्टर 49-सी, चंडीगढ़-160047

==== Forwarded message =====

From: Nikita Grover <nikitag.cpcb@gov.in>
To: "Member JKPC" <membersecy.pcb@jk.gov.in>
Cc: "R D Chandigarh" <rdchandigarh.cpcb@nic.in>

Date: Tue, 05 Nov 2024 15:41:12 +0530

Subject: Compliance of the Hon'ble NGT Order dated 30.09.2024 in the matter of OA No. 1199/2024; News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024 -reg.

=====
Forwarded message
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This may kindly be treated as urgent as the matter is listed for hearing on 24.01.2025.

Regards/सादर

Nikita Grover/निकिता ग़ोवर

Scientist-B/वैज्ञानिक-ख

Central Pollution Control Board/केंद्रीय प्रदूषण नियंत्रण बोर्ड

Regional Directorate, Chandigarh/क्षेत्रीय निदेशालय, चंडीगढ़

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टेलीफोन एक्सचेंज, दूसरी मंजिल, सेक्टर 49-सी, चंडीगढ़-160047

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



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ITUW TSA
NEW DELHI 2024

Annexure-IV
Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan,
East Arjun Nagar,
Delhi – 1100032.

No:- JKPCC/NGT-OA-1199/2024/ 1695

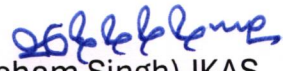
Date:- 21-01-2025.

Subject:- Compliance to the hon'ble NGT order dated 30-09-2024 in the matter of OA No. 1199/2024; news items titled Explained How in violation of EIA Rules CTE, CTO granted to polluting units in Kathua" appearing in the Typewriter dated 10-09-2024- reg.

Sir,

Kindly refer to the above captioned subject. In this connection, I am to enclose herewith the updated status cum Action Taken Report (ATR) along with the details of all the industries located in Kathua District during the period 1st October 2024 to 30th December 2024 along with copies of Environmental Clearances granted to the industrial units.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 21.1.25
J&K PCC

Consents granted CTE / CTO w.e.f 1-10-2023 to 30.09.2024						
S.No	Name of the industry	Type of industry	Category of industry (white/Green/Orange/Red and Blue)	Applicability of EIA Notification for Obtaining EC (Y/N)	CTE and CTO no and validity	Compliance status of conditions of CTE and CTO
1	Associated Hospital GMC Kathua	HCF	RED	No	CTO (Fresh) PCC/digital/24044373410 of 2024, dtd 30.07.2024. Valid up to July 2025	satisfactory
2	Metal & Pigments	Mfg of lead oxide/ Red lead	RED	No	CTO (Renew) PCC/digital/24064518909 of 2024, dated 17.06.2024. Valid up to March 2029	satisfactory
3	ORCHID BIO PHARMA LIMITED	Pharma	RED	No	CTE-F PCC/digital/24014361430 of 2024, dated 10.04.2024. valid up to April 2025.	CTE (Fresh)
4	Man Stainless Steel Tubes Limited Unit I	Mfg. stainless Steel (SS) seamless pipes	RED	No	CTE-F PCC/digital/24014309269 of 2024, dated 11.02.2024. Valid up to 2/2025	CTE (Fresh)
5	Komal Paper Mills Unit I	Kraft Paper	RED	No	CTO-R PCC/digital/23063758625 of 2023, dated 19.09.2023. valid up to 5/2028	satisfactory
6	Pro Techno Pack	Aluminum Sheet & Caps, Manf. of Gravure Printing Cylinders	RED	No	CTE-F PCC/digital/24014736966 of 2024, dated 30.07.2024. up to 7/2025	CTE (Fresh)
7	Jammu Rubber Industries Unit II	Zinc Dust Ultra Fine	RED	No	CTO-R PCC/digital/24064119534 of 2024, dated 12.04.2024. up to 11/2026	satisfactory

8	Rays Green Energy Manufacturing Private Limited Unit II	Solar Cell	RED	Yes	PCC/digital/24014869458 of 2024, dated 24.09.2024. up to 09/2025	CTE (Fresh)
9	Chambal Alums Private Limited	LEAD INGOTS/LEAD ALLOYS /CRUDE LEAD	RED	No	CTO-R PCC/digital/24063835600 of 2024, dated 01.06.24. Up to 5/2025.	satisfactory
10	AYM Syntex Limited-Jammu Unit	Synthetic Filament Yarns including BCF,POY,IDY,FDY,Mother yarn, HOY and other type of yarns	RED	Yes	CTE-F PCC/digital/24014935343 of 2024, dated 26.09.2024. up to 7/2025	CTE (Fresh)
11	Triple Ess Wires Logate Kathua.	G I wire	RED	No	CTE-F PCC/digital/24014145247 of 2024, dated 13.02.2024. up to 2/2025	CTE (Fresh)
12	Rajasthan Cement Industries	Cement	RED	No	CTO-R PCC/digital/24064409240 of 2025, dated 30.05.2024. up to 3/2029.	satisfactory
13	Asian Cements	Cement	RED	No	CTO-R PCC/digital/24063992699 of 2024, dated 05.02.204. up to 4/2028.	satisfactory
14	KANDHARI BEVERAGES PVT LTD	Non-alcoholic Beverages	RED	No	CTE-R PCC/digital/24034738532 of 2024, dated 30/07/2024. Up to 7/2025.CTE-Expan PCC/digital/24024812826 of 2024, dated 12.08.2024 up to 8/2025	CTE (Fresh)
15	GANPATI CEMENTS	Cement	RED	No	CTO-R PCC/digital/24064399296 of 2024, dated 21.08.2024. Up to 3/2027.	satisfactory

16	Radha Krishna Gravures	Metal surface traetment	RED	No	CTE-F PCC/digital/23014029624 of 2023, dated 1.11.2023. up to 10/2024, CTO-F PCC/digital/24044498862 of 2024, dated 18.05.2024, up to 5/2025	satisfactory
17	Komal Paper Mills Unit II	Kraft Paper	RED	No	CTO-R PCC/didgital/24064881224 of 2024, dated 21.10.2024. Up to 8/2029	satisfactory
18	CEYLON BEVERAGE CAN PVT LTD.	Non-alcoholic Beverages	RED	No	CTE-F PCC/digital/24014831119 of 2024, dated 05.09.2024. uo to 9/2025	CTE (Fresh)
19	CHATTAN CEMENT INDUSTRIES	Cement	RED	No	CTO-R PCC/digital/24044420743 of 2024, dated 30.05.2024. up to 3/2029	satisfactory
20	IEC Electric Power Ltd	Mfg. of D.G Sets	RED	No	CTE-F PCC/digital/24014409093 of 2024, dated 01.04.24. up to 3/2024 CTO-F PCC/digital/24044548302 of 2024, dated 02.05.2024 up to 5/2025.	satisfactory
21	SHREEKATYANI METAL PVT LTD	Ethnol/ENA	RED	Yes, obtained	CTE-R PCC/digital/24034196964 of 2024, dated 10.02.2024, up to 12/2024.	CTE (Renew)
22	Greenfield Enterprises	Mfg. of DG set with acoustic enclosures	RED	No	CTO-R PCC/digita/24064213085 of 2024, dated 18.07.2024. up to 12/2025	satisfactory

23	SUS AGRO FOODS INDIA PVT. LTD. (UNIT III)	Ghee/Milk powder	RED	No	CTO-R PCC/digital/24064002755 of 2024, dated 18.07.2024. up to 12/2025	satisfactory
24	Jammu Pigments Limited Logate More , Near Railway Crossing, Kathua.	LEAD INGOTS/LEAD ALLOYS /CRUDE LEAD	RED	No	CTO-R PCC/digital/210614294435 of 2024, dated 18.08.2024, up to 03/2029	satisfactory
25	Redd Bath Solutions	Sanitary fittings	RED	No	CTE-F PCC/digital/24014829231 of 2024, dated 17.08.2024, up to 8/2025	CTE (Fresh)
26	GREW ENERGY PRIVATE LTD UNIT I	Solar Cell	RED	Yes	CTE-F PCC/digital/24014636933 of 2024, dated 12.08.2024. up to 8/2025	CTE (Fresh)
27	Sewa Power Station	Hydro Power House	RED	Yes, Granted	CTE-F Expan PCC/digital/24014771942 of 2024, dated 03.09.2024. Up to 8/2024	CTE (Fresh)
28	Jammu Pigments Ltd Unit II	LEAD INGOTS/LEAD ALLOYS	RED	No	CTE-E (Expan) PCC/digital/24024944570 of 2024, dated 3.12.24 up to 12/2025	CTE (Fresh)
29	Chenab Spinning Mills A Unit of Sotlej Textiles and Industries Limited	Mfg of Cotton/ PV/Acrylic/PC Yarn (All type of Yarn)	RED	No	CTE-F PCC/digital/24013895325 of 2024, dated 04.03.2024 up to 3/2025	CTE (Fresh)
30	PREMIER GRAVURE PRIVATE LIMITED	Mfg. of Gravure Cylinders	RED	No	CTE-F PCC/digital/24014482219 of 2024, dated 30.05.2024 up to 5/2025	CTE (Fresh)
31	T K PAPER MILLS	Kraft Paper	RED	No	CTO-R PCC/digital/24063643404 of 2024, dated 13.03.2024, up to 3/2026	satisfactory

32	MAA VAISHNO RECYCLERS PRIVATE LIMITED	PAPER AND PAPER PRODUCTS	RED	No	CTE-F PCC/digital/24014829089 of 2024, dated 13.09.2024, up to 9/2025	CTE (Fresh)
33	GREW ENERGY PRIVATE LIMITED UNIT II	Solar Cell	RED	Yes	CTE-F PCC/digital/24014985249 of 2024, dated 30.09.2024, up to 9/2025	CTE (Fresh)
34	Aneja Food Products (Unit II)	Ghee/Milk powder	RED	No	CTO-R PCC/digital/24044414229 of 2024, dated 14.03.2024 up to 3/2025	satisfactory
35	SKYBIRD SAVVY LED PVT LTD	PCB	RED	No	CTE-F PCC/digital/24014746794 of 2024, dated 10.09.2024 up to 9/2025	CTE (Fresh)
36	HFCL Technologies Private Limited	Preform of Silica	RED	No	CTE-F PCC/digital/24014824074 of 2024, dated 09.09.2024, up to 9/2025	CTE (Fresh)
37	Bharat Sterile Private Limited	Pharma	RED	No	CTE-F PCC/digital/24013945961 of 2024, dated 10.02.2024 up to 2/2025	CTE (Fresh)
38	STERLING WINDING WIRES PRIVATE LIMITED	MFG OF NOODLES, PASTA, NUGGETS	ORANGE	No	CTE-F PCC/digital/24014896211 of 2024, dated 21.09.2024, up to 9/2025	CTE (Fresh)
39	ACTINOVA PRIVATE LIMITED UNIT I	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014497553 of 2024, dated 31.05.2024 up to 5/2025	CTE (Fresh)

40	Om Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064398314 of 2024, dated 18/05/2024 up to 5/2025	satisfactory
41	JAYCEE LIFESCIENCES	Pesticide formulation	ORANGE	No	CTO-R PCC/digital/23064012450 of 2023, dated 27.12.2023. up to 12/2024	satisfactory
42	Axiom Foods and Beverages Private Limited Unit I	Juices	ORANGE	No	CTO-F PCC/digital/24044287139 of 2024, dated 13.03.2024 up to 1/2025	satisfactory
43	RRG Biotech Private Limited	formulation of Pharma	ORANGE	No	CTO-F PCC/digital/24044142768 of 2024, dated 21.01.2024 up to 12/2024	satisfactory
44	Biovonic Healthcare Private Limited	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/23014158401 of 2023, dated 18.12.2023 up to 12/2024. CTE-Expan PCC/digital/24024603012 of 2024, Dated 01/07/2024, up to 12/2024	CTE (Fresh)
45	V R Govinda Private Limited	Printing press	ORANGE	No	CTE-F PCC/digital/24014528868 of 2024, dated 10.07.2024 up to 5/2025	CTE (Fresh)
46	ALU PROPACK PRIVATE LIMITED	Aluminum Sheet/Coils	ORANGE	No	CTE-F PCC/digital/24013996818 of 2024, dated 14.02.2024, up to 2/2025, CTE-F PCC/digital/24014536086 of 2024 Dated- 17/08/2024, up to 5/2025	CTE (Fresh)

47	HIEND PRINT AND PACK PRIVATE LIMITED	Corrugated Boxes	ORANGE	No	CTE-F PCC/digital/24014307301 of 2024, dated 27.06.2024 up to 6/2025	CTE (Fresh)
48	Satya Sai Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/23064124633 of 2023, dated 12.12.2023 up 11/2024	satisfactory
49	Greenquest Pack Solution Pvt Ltd	Aluminum Foils	ORANGE	No	CTE-F PCC/digital/24014943058 of 2024, Dated 30/09/2024 up to 9/2025	CTE (Fresh)
50	Moon Light Rice Sheller	Rice Mill	ORANGE	No	CTE-Expan PCC/digital/24022267025 of 2024, Date 11/07/2024, up to 7/2025	CTE (Expansion)
51	GANESHA ECOPET PRIVATE LIMITED	Recycled PetChips	ORANGE	No	CTE-F PCC/digital/24014886579 of 2024, Dated 12/09/2024, up to 9/2025	CTE (Fresh)
52	PRJ PRINT AND PACK PRIVATE LIMITED	Aluminium Foil Printing and Packaging	ORANGE	No	CTE-F PCC/digital/24014456995 of 2024, dated 06/06/2024 up to 6/2025	CTE (Fresh)
53	MD PACKAGING INDUSTRIES UNIT II	WADS (INDUCTION WADS, SINGLE PIECE WADS, CENTED WADS), Flexible packaging	ORANGE	No	CTO-F PCC/digital/24044923346 of 2024, Dated 28/09/2024, up to 9/2025. CTE-F PCC/digital/24014168178 of 2024 Dated 10/01/2024, up to 1/2025	satisfactory
54	Actinova Private Limited Unit II	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014537310 of 2024, dated 22/05/2024, up to 5/2025	CTE (Fresh)
55	Shiva Stone Crusher	Stone Crusher	ORANGE	No	CTO-F PCC/digital/24064719870 of 2024, dated 22/7/2024, up to 5/2026	satisfactory

56	Xena Foods Private Limited	Juices	ORANGE	No	CTE-F PCC/digital/24013635691 of 2024, dated 08/01/2024, up to 1/2025	CTE (Fresh)
57	Luxmi Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064559932 of 2024, Dated 14/06/2024, 5/2027.	satisfactory
58	Karan Brick Industries	Brick Kilns	ORANGE	No	CTO-R PCC/digital/23063364411 of 2023, Dated 22/11/2023, up to 12/2027	satisfactory
59	Iraj Industries	Zinc Ingots	ORANGE	No	CTE-F PCC/digital/24014044723 of 2024, Dated, 19/02/2024, up to 2/2025	CTE (Fresh)
60	Associated Biopharma Private Limited	formulation of Pharma	ORANGE	No	CTO-R PCC/digital/24044524268 of 2024, dated 10.06.2024 up to 6/2024	satisfactory
61	Steelhut Industries	Furniture	ORANGE	No	CTO-R PCC/digital/24064782853 of 2024, dated 13/08/2024 up to 7/2029.	satisfactory
62	Healthonics Lifesciences Private Ltd	formulation of Pharma	ORANGE	No	CTE-R PCC/digital/24034724932 of 2024, dated 19/08/2024 up to 8/2025	CTE (Fresh)
63	Indian Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/23063681007 of 2023, dated 18/12/2023 up to 3/2028	satisfactory
64	Durga Bricks Manufacturing Industries	Brick Kilns	ORANGE	No	CTO-R pcc/digital/24064353164 of 2024, dated 20/02/2024, up to 3/2028	satisfactory

65	E Square Hotel	Hotel	ORANGE	No	CTO-F PCC/digital/23044026961 of 2023, dated 20/12/2023, up to 12/2024	satisfactory
66	Vaishno Brick Kiln	Brick Kilns	ORANGE	No	PCC/digital/24063823104 Of 2024 Dated 10/01/2024, up to 3/2028	satisfactory
67	RATTAN OIL MILLS	MANUFACTuring OF BISCUITS	ORANGE	No	CTE-Expan PCC/digital/24024876969 of 2024 Dated 21/09/2024, up to 9/2025	CTE (Fresh)
68	New Mahavir Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digita/24064280613 of 2024 Dated 26/02/2024, up to 2/2025	satisfactory
69	AEROPLAST PACKAGING SOLUTION PRIVATE LIMITED	Packaging Material	ORANGE	No	CTE-R PCC/digital/24034754905 of 2024 Dated 06/08/20, up to 7/2025	CTE (Fresh)
70	BLOOMTEX INDUSTRIES PRIVATE LIMITED PHASE I	spining of polyster yarn	ORANGE	No	CTE-xpan PCC/digitaV23013594924 of 2023 Dated 25/04/2023, up to 4/2024. CTO-F PCC/digital/24044368162 of 2024 Dated 18/03/2024, up to 3/2025	CTE (Fresh)
71	N S Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24064237327 of 2024 Date:- 30/01/2024, up to 1/2025	satisfactory
72	Sonesta Pharmaceuticals Private Limited	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014813704 of 12024 Dated 17/08/2024, up to 8/2024	CTE (Fresh)

73	JK ENTERPRISES	Mfg. of Transformer Electrical Control Panel, Stabilizer and Fabrication work only.	ORANGE	No	CTO-F PCC/digital/24044191608 of 2024 Dated 03/04/2024, up to 4/2025	satisfactory
74	Jai Saraswati Roller Flour Mills unit II	Flour Mill	ORANGE	No	CTO-R PCC/digital/24064181140 of 2024 Dated 18/01/2024, up to 9/2028	satisfactory
75	Shree Krishna Plastic Industry	Manufacturing of HDPE Bags/P.P bags	ORANGE	No	CTO-R PCC/digital/23063565725 of 2023 Dated 24/11/2023, up to 2/2025	satisfactory
76	VASUKA ENGINEERING PVT LTD	FORGING PARTS	ORANGE	No	CTE-F PCC/digital/24014789524 of 2024 Dated 17/08/2024, up to 8/2025	CTE (Fresh)
77	Varun Dev Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064679140 of 2024 Dated 05/08/2024, up to 4/2027	satisfactory
78	SHIV SHANKAR STONE CRUSHER	Stone Crusher	ORANGE	No	PCC/digital/23063780264 of 2023 Dated 18/12/2023, 6/2024	satisfactory
79	AJA HOSPITALITY	Hotel	ORANGE	No	PCC/digital/24014862022 of 2024 Dated 25/09/2024, up to 9/2025	CTE (Fresh)
80	MAHIDHRA GREEN PRODUCTS PRIVATE LIMITED	Table ware	ORANGE	No	CTE-F PCC/digital/24034235342 of 2024 Dated 18/01/2024, up to 1/2025, CTO-F PCC/digital/24044536613 of 2024 Dated 12/09/2024, up to 9/2025	CTE (Renew)

81	DEVYANI FOOD INDUSTRIES LIMITED	Ice cream	ORANGE	No	CTO-F PCC/digital/24043729279 of 2024 Dated 06/04/2024. up to 4/2025 and CTO-Expan PCC/digital/24054560922 of 2024 Dated 04/06/2024, up to 6/2025	satisfactory
82	RSWM LIMITED	Yarn of Recycled Polyester & its blends PV/PC onl	ORANGE	No	CTE-F PCC/digital/24014885586 of 2024 Dated 12/09/2024, up to 9/2025	CTE (Fresh)
83	PK Fuel Industry	Corrugated Boxes	ORANGE	No	CTO-F PCC/digital/24064417065 of 2024 Dated 07/06/2024, up to 2/2026	satisfactory
84	M/S LABEL MASTERS PVT. LTD	Printing press	ORANGE	No	CTO-F PCC/digital/24064751427 of 2024 Dated 24/08/2024, up to 7/2027	satisfactory
85	OPI Pallets Private Limited	formulation of Pharma	ORANGE	No	CTO-F PCC/digital/24044147134 of 2024 Dated 12/01/2024, up to 1/2025	satisfactory
86	VINEY CORPORATION PRIVATE LIMITED UNIT III	SPRINGS, SCREW MANUFACTURING, THERMOFARMING, Aluminium Die Casting etc	ORANGE	No	CTE-F PCC/digital/24014619544 of 2024 Dated 30/07/2024, up to 7/2025	CTE (Fresh)
87	HERO CONVEYORS INDIA	MANUFACTURING OF CONVEYOR BELTS	ORANGE	No	CTE-F PCC/digital/24014431350 of 2024 Dated 03/08/2024, up to 8/2025	CTE (Fresh)
88	PROCOMET TONERS PRIVATE LIMITED	Tonner Cartridges, Empty Casing for other products,	ORANGE	No	CTE-F PCC/digital/24014845353 of 2024 Dated 12/09/2024, up to 9/2025	CTE (Fresh)

89	Darrick Insecticides Ltd	Pesticide formulation	ORANGE	No	CTO-R PCC/digital/24064294051 of 2023 Dated 06/02/2024, up to 12/2026	satisfactory
90	Singh Minerals	RBM	ORANGE	Yes, obtained	CTO-R PCC/digital/24064491628 of 2024 Dated 27/05/2024, up to 1/2025	satisfactory
91	N J Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24063688725 of 2023 Dated 18/12/2023, up to 3/2028	satisfactory
92	SHREE BALAJI PIGMENTS PVT. LTD. (CTE-Expan)	M S INGOTS /BILLETS /BLOOMS	ORANGE	Yes, obtained	CTE-R (expan) PCC/digital/24034517516 of 2024, dated 09/09/2024, up to 3/2025.	CTE (Renew)
93	SALINE LIFESCIENCE PRIVATE LIMITED	formulation of Pharma	ORANGE	No	PCC/digital/24014478821 of 2024 Dated 31/05/2024, up to 5/2025	CTE (Fresh)
94	SWARN RUBBER MANUFACTURING INDIA PVT LITD	OFF GRADE SYNTHETIC RUBBER / NATURAL RUBBER COMPOUND	ORANGE	No	PCC/digital/24014567866 of 2024 Dated 09/07/2024, up to 7/2025	CTE (Fresh)
95	Kathlore Stone Crusher	Stone Crusher	ORANGE	No	PCC/digital/24064162823 of 2024 Dated 03/02/2024, up to 11/2024	satisfactory
96	GODREJ CONSUMER PRODUCTS LTD	Incense Sticks	ORANGE	No	CTO-expan PCC/digital/24054449747 of 2024 Dated 01/06/2024, up to 6/2025	satisfactory
97	Vaxova Life Sciences Pvt Ltd	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014192141 of 2024 Dated 30/05/2024, up to 5/2025	CTE (Fresh)

98	BSBS AGENCIES	Manufacturing of Flexible Packaging only	ORANGE	No	CTO-R PCC/digital/24064566904 of 2024 Dated 12/07/2024, up to 4/2027	satisfactory
99	Grand Plaza Hotel and Restaurant	Hotel	ORANGE	No	CTO-R PCC/digital/24064368633 of 2024 Dated 16/05/2024, up to 1/2029	satisfactory
100	H2M Healthcare	Corrugated Boxes	ORANGE	No	CTE-F PCC/digital/24014961838 of 2024 Dated 30/09/2024, up to 9/2025	CTE (Fresh)
101	HEALTHONICS LIFESCIENCES PVT LTD	formulation of Pharma	ORANGE	No	CTE-Expan PCC/digital/24024851623 of 2024 Dated 13/09/2024, up to 9/2025	CTE (Expansion)
102	Shreenaina Packaging Private Limited	Corrugated Boxes	ORANGE	No	CTE-F PCC/digital/24014351497 of 2024 Dated 09/05/2024, up to 5/2025. CTO-F PCC/digital/24044456014 of 2024 Dated 27/08/2024, up to 8/2025	CTE (Fresh)
103	Krishna Stone Crusher Sahar Kathua	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24062605861 of 2024 Dated 05/08/2024, up to 7/2025	satisfactory
104	KRISHNA STONE CRUSHER Kore Punnu	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064285259 of 2024 Date:- 19/02/2024 up to 2/2025	satisfactory
105	R K STONE CRUSHER	Stone Crusher and Hot mix plants	ORANGE	No	CTO-R PCC/digital/24064300542 of 2024 Dated 23/08/2024, up to 1/2025	satisfactory

106	KDB Industries	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24063846315 of 2024, dated 10/01/2024, up to 3/2028	satisfactory
107	JK HOTELS AND RESORTS	Hotel	ORANGE	No	CTE-F PCC/digital/24014346225 of 2024 Dated 19/04/2024, up to 4/2025	CTE (Fresh)
108	DHUNSERI POLY FILMS PRIVATE LIMITED	BIOAXIALLY OREINTED POLYPROPELENE FILMS (BOPP)	ORANGE	No	CTE-F PCC/digital/24014204388 of 2024 Dated 29/01/2024, up to 2/2025	CTE (Fresh)
109	Biosearch Organics	formulation of Pharma	ORANGE	No	CTO-R PCC/digital/24063986043 of 2024 Dated 01/07/2024, up to 3/2027	satisfactory
110	Kathua Printers	Printing press	ORANGE	No	CTO-R PCC/digital/24044904964 of 2024 Dated 26/09/2024, up to 9/2025	satisfactory
111	OPI DERMACEUTICALS PRIVATE LIMITED	formulation of Pharma	ORANGE	No	CTE-R PCC/digital/2403 4464012 of 2024 Dated 06/06/2024, up to 2/2025	CTE (Fresh)
112	Rajput Stone Crusher	Stone Crusher	ORANGE	No	CT-R PCC/digital/24064643337 of 2024 Dated 18/07/2024, up to 6/2025	satisfactory
113	New Indian Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/23063681 067 of 2023 Dated 18/12/2023, up to 3/2028	satisfactory
114	Janta Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24064328630 of 2024, dated 20/02/2024 up to 3/2028	satisfactory

115	Shri Nath Industries unit II	CREMODELING AND MIXING OF FLYASH AND ADDITIVES IN THE DRIED CEMENT	ORANGE	No	CTE-F PCC/digital/24014497325 of 2024 Date:- 28/06/2024, up to 4/2025 and PCC/digital/24014430820 of 2024 date 18-03-2024 upto 18-03-2025	CTE (Fresh)
116	SQUARE TEXTILE ENTERPRISES PRIVATE LIMITED UNIT III	Manufacturing of BOPP Bags, Manufacturing of Printed Laminated Roll	ORANGE	No	CTE-F PCC/digital/24014948955 of 2024 Dated 30/09/2024, up to 9/2025	CTE (Fresh)
117	Morning Waves Publications	Printing press	ORANGE	No	CTO-R PCC/digital/24064239769 of 2024, dated 17/02/2024, up to 11/2028	satisfactory
118	Maha Laxmi Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24064193423 of 2024, dated 30/01/2024, up to 1/2025	satisfactory
119	M/S FOIL TECH PRIVATE LIMITED	Aluminium Blister Foils, Aluminium Strip Foils PVDC/PVC/LDPE/PP/PE T Films & Laminates,	ORANGE	No	CTE-F PCC/digital/24013263724 of 2024 Dated 19/07/2024. up to 7/2025	CTE (Fresh)
120	TRIKUTA KATHA INDUSTRIES	Katha	ORANGE	No	CTO-R PCC/digital/24064391343 of 2024 Dated 10/07/2024, up to 1/2026	satisfactory
121	Futuretech Laboratories Pvt Ltd	paper board boxes only	ORANGE	No	CTO PCC/digital/24054686521 of 2024, Dated 02/07/2024, up to 3/2025	satisfactory
122	PRJ Industries	Aluminium Foil Printing & Packaging	ORANGE	No	CTE-F PCC/digital/24014291058 of 2024 Dated 10/05/2024, up to 5/2025	CTE (Fresh)

123	Penam Biosciences Private Limited	formulation of Pharma	ORANGE	No	CTE-R PCC/digital/24034289958 of 2024 Dated 20/05/2024, up to 12/2024	CTE (Fresh)
124	ANJANEYA INDUSTRIES	Zinc Oxide	ORANGE	No	CTE-F PCC/digital/23013736861 of 2023 Dated- 25/10/2023, up to 10/2024 CTO-F PCC/digita/24044375831 of 2024, Dated 08/05/2024, up to 5/2025	CTE (Fresh)
125	MG Kitchen Hotel & Restaurant	Hotel/Banquet hall	ORANGE	No	CTO-F PCC/digital/24044414125 of 2024 Dated 04/05/2024, up to 5/2025	satisfactory
126	Swaraj Enterprises	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064645771 of 2024 Dated 05/08/2024, up to 1/2026	satisfactory
127	HALDIRAM SNACKS MANUFACTURING PRIVATE LIMITED	Industry	ORANGE	No	CTE-F PCC/digital/24014796764 of 2024 Dated 07/09/2024, up to 9/2025	CTE (Fresh)
128	SEHAJ INDUSTRIES	Steel Fabrication	ORANGE	No	CTO-R PCC/digital/23064102019 of 2023 Dated 22/12/2023, up to 7/2026	satisfactory
129	ADVANCE FILMS PRIVATE LIMITED	Packaging Material	ORANGE	No	CTE-F PCC/digital/24014735808 of 202, Dated 11/07/2021, up to 7/2024	CTE (Fresh)
130	Qalys Pharma LLP	formulation of Pharma	ORANGE	No	CTE-F PCC/digita/24014163231 of 2024 dated 07/02/2024, up to 2/2025	CTE (Fresh)

131	Sh Abhijeet Singh	RBM	ORANGE	Yes, obtained	CTO-R PCC/digital/23064139740 of 2023 Dated 21/12/2023, up to 8/2024	satisfactory
132	Shiva Bricks Industries	Brick Kilns	ORANGE	No	CTO-R PCC/digital/240636S6816 of 2024, dated 20/02/2024, up to 3/2028	satisfactory
133	RENOVO FORGETECH PRIVATE LIMITED	Forging	ORANGE	No	CTE-F PCC/digital/24014698304 of 2024, Dated 11/09/2024, up to 9/2025	CTE (Fresh)
134	DN PRINTEX PRIVATE LIMITED	Packaging Material	ORANGE	No	CTO PCC/digital/24044899654 of 2024 Dated 30/09/2024, up to 9/2025	satisfactory
135	New Natraj Bricks and Tiles Industry	Brick Kilns	ORANGE	No	CTO-R PCC/digital/240638231490f2024 Dated- 08/01/2024, up to 1/2028	satisfactory
136	Stellar Flexopack LLP	Sacks Pouch and bags	ORANGE	No	CTE-F PCC/digital/24014918490 of 2024 Datd 28/09/2024, up to 9/2025	CTE (Fresh)
137	Shree Balaji Polymers	HDPE Water Storage (Blow moulding water tanks)	ORANGE	No	CTO-F PCC/digital/24064626632 of 2024 Dated 04/06/2024, up to 4/2027	satisfactory
138	OPI Pharma Private Limited	formulation of Pharma	ORANGE	No	CTE-F PCC/digitat/24014683863 of 2024 Dated 18/07/2024, up to 7/2025	CTE (Fresh)

139	Adkin Bioceticals Private Limited	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014813119 of 2024, dated 27/08/2024, up to 08/2025	CTE (Fresh)
140	BMK Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/23063681768 of 2023 Dated 22/11/2023, up to 3/2028	satisfactory
141	Sudesh Stone Crusher	Stone Crusher	ORANGE	No	CTO-F PCC/digital/23044224157 of 2023 Dated 11/12/2023, up to 12/2024	satisfactory
142	Jehlum Corrugated Unit II	Corrugated Boxes	ORANGE	No	CTE-F PCC/digital/24014528835 of 2024 Dated 09/05/2024, up to 5/2025	CTE (Fresh)
143	Paramjit Singh Jogyan 9.65 HAC	RBM	ORANGE	Yes, Obtained	CTO-R PCC/digital/23064065350 of 2023 Dated 16/11/2023, up to 13.07.2024	satisfactory
144	Sheetla Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/23063673005 of 2023, Dated 18/12/2023	satisfactory
145	Paramjeet Singh	RBM	ORANGE	Yes, obtained	CTO-R PCC/digital/23064065914 of 2023 Dated 29/11/2023, up to 6/2024	satisfactory
146	V G S Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064243967 of 2024 Dated 09/08/2024, up to 12/2024	satisfactory
147	HIMALAYAN CEDAR OIL COMPANY	Cedar wood oil	ORANGE	No	CTO-R PCC/digital/24064816646 of 2024 Dated 08/10/2024, up to 9/2029	satisfactory

148	KATHKIN LIFESCIENCES	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014131662 of 2024 Dated 22/05/2024, up to 5/2025	CTE (Fresh)
149	Devyani Foods Industries Limited Unit II	Manufacturing of Biscuits	ORANGE	No	CTE-F PCC/digital/24014437937 of 2024 Dated 18/04/2024, up to 4/2024	CTE (Fresh)
150	Wonder Glass Pvt Limited	puff pannels	ORANGE	No	CTO-F PCC/digital/24044799662 of 2024 Dated 11/09/2024, up to 7/2025	satisfactory
151	MEGA METALS	F HIGH PRESSURE DIE CAST ALU MINIUNI COMPONENTS	ORANGE	No	CTE-F PCC/digital/24014733369 of 2024 Dated 28/08/2024, up to 8/2025	CTE (Fresh)
152	MANI MAHESH STONE CRUSHER	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064915882 of 2024 Dated 31/10/2024, up to 8/2025. CTO-R PCC/digital/23063921750 of 2023 Date:- 02/11/2023, up to 8/2024	satisfactory
153	Kargil Steel And Power Private Limited	Industry	ORANGE	No	CTE-R PCC/digital/24034711456 of 2024 Dated 08/07/2024, up to 7/2025	CTE (Fresh)
154	JAMKAS PHARMACEUTICALS PRIVATE LIMITED	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24013557169 of 2024, dated 22/05/2024, up to 5/2025	CTE (Fresh)
155	HFL TECHNOLOGIES PRIVATE LIMITED UNIT II	Crankshafts, Automobile and Earth Moving Equipment, Parts and Accessories of the Motor Vehicles	ORANGE	No	CTE-F PCC/digital/24014973086 of 2024 Dated 16/11/2024, up to 11/2025	CTE (Fresh)

156	Jandial & Co. Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24063714720 of 2024 Dated 30/01/2024, up to 1/2025	satisfactory
157	Ankush Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24064356044 of 2024 Dated 20/02/2024, up to 2/2025	satisfactory
158	JAMMU MOTORS P LTD	Servicing of Vehicles	ORANGE	No	CTO-R PCC/digital/24042388418 of 2024, dated 09/05/2024, up to 5/2025	satisfactory
159	Bansi Lal Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24063681125 of 2024 Dated 20/01/2024, up to 3/2028	satisfactory
160	Radha Krishna Technoplast Industries	Pull ring Cap & Metal closures, flexible packaging films	ORANGE	No	CTE-F PCC/digital/24014398162 of 2024, dated 21/05/2024, valid up to 5/2025	CTE (Fresh)
161	Radiance Polymers	Lambi tube, Rigid PVC Sheet	ORANGE	No	CTE-F PCC/digital/24014815156 of 2024 Dated 09/09/2024, valid up to 9/2025	CTE (Fresh)
162	Jindal Speciality Chemicals India Private Limited	Inulin	ORANGE	No	CTE-R PCC/digital/24034255649 of 2024 Date:- 18/01/2024, up to 12/2024	CTE (Fresh)
163	N S Plastic Industry	Plastic Granules	ORANGE	No	CTE-F PCC/digital/24014559082 of 2024 Dated 13/09/2024, up to 9/2025	CTE (Fresh)
164	Ganesh Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/230638464030f 2023 Dated 18/12/2023, up to 3/2028	satisfactory
165	GLARE DISTILLERIES	IMFL	ORANGE	No	CTO-R PCC/digital/24044283765 of 2024 Dtd. 07/06/2024, up to 7/2027	satisfactory
166	RAYVAX PHARMACEUTICALS PRIVATE LIMITED UNIT I	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/2401473647 0 of 2024 Dated 17 /08/2024, up to 8/2025	CTE (Fresh)
167	Krishna Stone Crusher	Stone Crusher	ORANGE	No	PCC/digital/24064377527 of 2024 Dated 14/06/2024, up to 3/2026	satisfactory

168	Kesari Nandan Mines (Jothana block 24)	RBM	ORANGE	Yes, obtained	CTO-R PCC/digital/24064106624 of 2024 Dated 20/02/2024, up to 8/2024 CTO-	satisfactory
169	MAN STAINLESS STEEL TUBES LIMITED UNIT II	Non API ERW Pipes	ORANGE	No	CTE-F PCC/digital/24014145509 of 2024 Dated 15/04/2024, up to 1/2025	CTE (Fresh)
170	Luxmi Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/23063846360 of 2023 Dated 18/12/2023, up to 3/2028	satisfactory
171	HOTEL BRAHAM LAXMI	Hotel	ORANGE	No	CTO-F PCC/digital/24044044196 of 2024 Dated 30/01/2024, up to 12/2024	satisfactory
172	SAI & SONS STONE CRUSHER	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064834178 of 2024 Dated 25/09/2024, up to 9/2027	satisfactory
173	Singh Resort	Banquet hall	ORANGE	No	CTE-F PCC/digital/23014070759 of 2023 Dated 20/12/2023, up to 12/2024	CTE (Fresh)
174	Prevan Hospital	HCF	ORANGE	No	CTO-F PCC/digital/24042627832 of 2021 Dated 01/04/2024, up to 4/2025	satisfactory
175	AERO PLAST LTD	Mfg. of Flexible Packaging for food & Pharma Sector only"	ORANGE	No	CTE-R PCC/digital/24034746295 of 2024 Dated 22/08/2024, up to 8/2025	CTE (Renew)
176	NEW JAI RAJPUTANA STONE CRUSHER	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064447907 of 2024 Dated 09/08/2024, up to 10/2025	satisfactory
177	Om Jai Baba Laza Singh Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064627061 of 2024 Dated 20/07/2024, up to 7/2025	satisfactory
178	JUPITER ALUMINIUM INDUSTRIES PRIVATE LIMITED	Mfg. of Aluminium Foils stoik, Aluminium Coils Aluminium Sheets, Closurc Stock, Fins Stock and related Products only	Red	Yes	CTE-R PCC/digital/24034765374 of 2024, dated 24.09.2024, up to 31.12.2024 CTE- Expan PCC /digital/24024164249 of 2024 Dated 20/02/2024, up to 7/2024. CTE-F PCC/digital/23013661283 of 2023, dated 02/08/2023, up to 07/2024	CTE (Fresh)

179	Baba Chistiya Screening Plant	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064481808 of 2024 Dated 08/07/2024, up to 5/2025	satisfactory
180	R K STEEL FURNITURE INDUSTRIES	Steel Furniture	ORANGE	No	CTO PCC/digital/24064640418 of 2024 Dated 22/08/2024, up to 10/2025	satisfactory
181	SHUBHAM POLYFILMS PRIVATE LIMITED	Form Fill Seal Bags	ORANGE	No	CTE-F PCC/digital/24014780217 of 2024 Dated 17/08/2024, up to 7/2025	CTE (Fresh)
182	KOXI HITECH PACK INDUSTRY	Manufacturing of Metal Closure, Manufacturing Flexible 2 Packaging Films	ORANGE	No	CTE-F PCC/digital/24014732144 of 2024 Dated 30/07/2024, up to 7/2025	CTE (Fresh)
183	New Kathua Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24063715670 of 2024 Dated 29/01/2024, up to 3/2028	satisfactory
184	RRS Associates	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24063891935 of 2024 Dated 14/03/2024, up to 7/2026	satisfactory
185	JAINYTIC PACKAGING PRIVATE LIMITED	Packaging Products Including Labcls & Stickers	ORANGE	No	CTE-F PCC/digital/24014881036 of 2024 Dated 09/09/2024, up to 9/2025	CTE (Fresh)
186	MEDELLA SOFTGEL PVT LTD	formulation of Pharma	ORANGE	No	CTO-F PCC/digital/24044244134 of 2024 Dated 08/07/2024, up to 7/2025	satisfactory
187	INNOVEXIA LIFE SCIENCES PRIVATE LTD	formulation of Pharma	ORANGE	No	CTO-R PCC/digital/23044163681 of 2023 Dated 01/11/2023, up to 10/2024	satisfactory
188	SHREE BALAJI PIGMENTS PVT. LTD.	TOR stccl & TMT Bars	ORANGE	No	CTO-R PCC/digital/24064517652 of 2024 Dated 05/08/2024, up to 3/2025	satisfactory
189	RAYVAX PHARMACEUTICALS PRIVATE LIMITED UNIT II	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014805888 of 2024 Dated 27/08/2024, up to 8/2025	CTE (Fresh)
190	OM INDUSTRIES	Ribbed/Profile/Slitted, Prefabricated Shelters/Huts, Copper Aluminium Wire	ORANGE	No	CTE-F PCC/digital/24014551480 of 2024 Dated 30/07/2024, up to 7/2025	CTE (Fresh)
191	shree krishna stone crushar	Stone Crusher	ORANGE	No	CTO-R PCC/digital/23064047904 of 2023 Dated 02/11/2023, up to 8/2024	satisfactory

192	S S HOSPITALITY	Hotel	ORANGE	No	CTO-F PCC/digital/24044477669 of 2024 Dated 05/08/2024, up to 8/2025	satisfactory
193	MAMBO GLOBAL PRIVATE LIMITED	BICYCLE HANDLE, BICYCLE SPOKE, BICYCLE HUB AXLE, Cold, Hand Tools Tractor Parts etc, Hot Forging of Cycle Parts, Auto Parts Scaffolding , Hand Tools	ORANGE	No	CTE-F PCC/digital/24014583419 of 2024 Dated 24/08/2024, up to 8/2025	CTE (Fresh)
194	AGASKA Health Care Pvt Ltd	PERFUME AND LOTION, Aerosol	ORANGE	No	CTE-F PCC/digital/24014640260 of 2024 Dated 08/07/2024, up to 7/2025	CTE (Fresh)
195	TRIVENI META INFRA	INSULATED SANDWICH PANEL, ALUMINIUM / COPPER ROD & STR, COPPER / ALUMINUM WIRE	ORANGE	No	CTE-F PCC/digital/24014246591 of 2024 Date:- 23/04/2024, up to 4/2025	CTE (Fresh)
196	Padyari Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/23063697113 of 2023 Dated 18/12/2023, up to 3/2028	satisfactory
197	ARADHNA HOSPITALITY	Hotel	ORANGE	No	CTE-F PCC/digital/24014878775 of 2024 Dated 24/09/2024, up to 9/2025	CTE (Fresh)
198	Shree Bhagwati Packaging Pvt Ltd	Corrugated Boxes	ORANGE	No	CTE-F PCC/digital/24014712372 of 2024 Dated 11/07/2024, up to 7/2025	CTE (Fresh)
199	Jai Durga Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24063684254 of 2024 Dated 15/03/2024, up to 3/2028	satisfactory
200	Jai Mata Vaishno Devi Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24064314082 of 2024 Dated 20/02/2024, up to 2/2025	satisfactory
201	Rudraksh Nakshatra Hotel Pvt Ltd	Hotel	ORANGE	No	CTE-F PCC/digital/24014083276 of 2024 Dated 06/08/2024, up to 8/2025	CTE (Fresh)
202	Associated Healthcare Pvt Ltd	formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24013833612 of 2024 Dated 24/04/2024, up to 4/2025,	CTE (Fresh)
203	Medicity Packaging Private Limited	Packaging Material	ORANGE	No	CTE-F PCC/digital/24014077957 of 2024 Dated 24/01/2024, up to 1/2025	CTE (Fresh)

204	Hitech Metalex Private Limited	Galvanised Corrugated Sheet, Color Coated Coils & Sheet	ORANGE	No	CTE-R PCC/digital/24034844101 of 2024 Dated 11/09/2024, up to 4/2025	CTE (Renew)
205	PES ENGINEERS PRIVATE LIMITED	Hydro Mechanical Equipments - Gates, Cranes, Hoists, Stee Hners, PES Assembly	ORANGE	No	CTO-F PCC/digital/24044692276 of 2024 Dated 28/09/2024, up to 8/2025	satisfactory
206	Ambit Transmission Products Private Limited Unit I	Manufacturing of Adhesive tape and speciality tape, BOPP tape, polyester tape, paper tape, labels, PVC tape, Masking tape, Tissue tape, Medical tape, Aluminium tape, Form tape, cross filament tape and cloth	ORANGE	No	CTE-F PCC/digital/24014759867 of 2024 Dated 17/08/2024, up to 8/2025	CTE (Fresh)
207	Peer Baba Associates Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064782796 of 2024 Dated 27/08/2024, up to 8/2025	satisfactory
208	INNOVA CAPTAB LTD (CTE R)	formulation of Pharma	ORANGE	No	CTE-R PCC/digital/24034483208 of 2024 Dated 28/05/2024, up to 12/2024	CTE (Renew)
209	MONIKA SCREENER PLANT	Stone Crusher	ORANGE	No	CTE-R PCB/digital/24014261028 of 2024 Dated 17/02/2024, up to 1/2025	CTE (Fresh)
210	R S Screening Industry	Stone Crusher	ORANGE	No	CTO-R PCB/digital/24064782813 of 2024 Dated 29/08/2024, up to 6/2027	satisfactory
211	Andotra Sons Automobile	SERVICING AND REPAIRING OF VEHICLES (WITHOUT WASHING)	ORANGE	No	CTO-F PCC/digital/24063576468 of 2024 Dated 16/07/2024, up to 7/2025	satisfactory
212	Magnum Stone Crusher and Screener	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064194387 of 2024 Dated 16/01/2024, up to 12/2024	satisfactory
213	IDVB Recycling Operations Private Limited	Recycle Flakes, Recycle PET	ORANGE	No	CTE-F PCC/digital/24014251002 of 2024 Dated 29/04/2024, up to 4/2025	CTE (Fresh)
214	Chiripal Poly Films Limited	BOPP FILMS, RPET CHIPS/PET FLAKES, ALUMINUM FOILS	ORANGE	No	CTE-Expan PCC/digital/24024232628 of 2024 Dated 15/04/2024, up to 4/2025	CTE (Expansion)

215	Sai Baba Katha Industries	Cutch,Liquid Katha (Mother Liquor),Katha	ORANGE	No	CTO-R PCC/digital/23063474889 of 2023 Dated 20/12/2023,up to 2/2027 CTO-R PCC/digital/24064352189 of 2024 Dated 17/02/2024, up to 2/2027	satisfactory
216	Sai Mines	RBM	ORANGE	Yes, obtained	CTO-R PCC/digital/24064490729 of 2024 Dated 18/05/2024, up to 2/2025	satisfactory
217	Dhan Lakshmi Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/23064239680 of 2023 Dated 28/12/2023, up to 1/2025	satisfactory
218	Mansa Ram and Sons Sukrala Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064507044 of 2024 Dated 12/07/2024, up to 3/2025	satisfactory
219	Technoflex Packaging	Plain-PE Film & Shrink Film	ORANGE	No	CTO PCC/digital/24064523382 of 2024 Dated 15/06/2024, up to 3/2029	satisfactory
220	Narsingh Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/240641654617 of 2024 Dated 08/07/2024, up to 5/2027	satisfactory
221	JAI DURGA STONE CRUSHER VILL. LANGERIAL HIRANAGAR KATHUA.	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064347225 of 2024 Dated 26/06/2024, up to 2/2027	satisfactory
222	EXPERT ELECTRIC AND ENGINEERING WORKS	MFG.OF ELECTRIC MOTORS (ALL TYPES),TRANSFORMERS UPTO 500KW, CONTROL PANELS,WATER PUMPS, CT/PT	ORANGE	No	CTE-F PCC/digital/23014040893 of 2023 Dated 21/12/2023, up to 12/2024	CTE (Fresh)
223	GROFIT INDUSTRIES	INSULATED SANDWICH PANEL, RIBBED/PROFILE/SLITTED SHEETS, PREFABRICATED SHELTERS/HUTS, ALUMINIUM / COPPER ROD & STRIP, COPPER /ALUMINIUM WIRE	ORANGE	No	CTE-F PCC/digital/24014246497 of 2024 Dated 13/02/2024, up to 2/2025	CTE (Fresh)
224	A & M Foods	Noodles	ORANGE	No	CTE-F PCC/digital/24014626431 of 2024 Dated 09/07/2024, up to 7/2025	CTE (Fresh)

225	GRA Spinning Mills Private Limited	spining of polyster yarn	ORANGE	No	CTE-R PCC/digital/24034473169 of 2024 Dated 06/06/2024 up to 7/2025	CTE (Renew)
226	BIOEARTH LAMINATES PVT LTD	Laminates/sunmica	ORANGE	No	CTO-F PCC/digital/24044194875 of 2024 Dated 03/02/2024, up to 2/2025	satisfactory
227	ZAYO ENERGY PRIVATE LIMITED	Busbar, Manufacturing of Eva Encapsulation Sheet	ORANGE	No	CTE-F PCC/digital/24014948657 of 2024 Dated 28/09/2024, up to 9/2025	CTE (Fresh)
228	M/S KEDWIN LIFESCIENCES PRIVATE LIMITED	Formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014769381 of 2024 Dated 05/09/2024, up to 9/2025	CTE (Fresh)
229	Peer Baba Associates Hot Mix Plant	Hot mix plants	ORANGE	No	CTO-R PCC/digital/24063947891 of 2024 Dated 28/06/2024, up to 7/2026	satisfactory
230	Manu Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24064353232 of 2024 Dated 20/02/2024, up to 2/2025	satisfactory
231	GODREJ CONSUMER PRODUCTS LTD (expan)	Incense sticks	ORANGE	No	CTE-expan PCC/digital/24024295257 of 2024 Dated 17/02/2024, 1/2025	CTE (Expansion)
232	Shree Ganpati Udyog	Mattress	ORANGE	No	CTO-PCC/digital/23054082564 of 2023 Dated 21/12/2023, up to 12/2024	satisfactory
233	AEGIOS POLYFILMS PRIVATE LIMITED	BOPET Transparent Film, BOPET Metalized Film Polyester Chips,	ORANGE	Yes	CTE-R PCC/digital/24034282247 of 2024, Dated 10/01/2024, up to 12/2024. CTO-F for trail run PCC/digital/24044549398 of 2024, Dated 03/12/2024, up to 04/2025 and unit holder also applied for EC	CTE (Renew)
234	SIGMA SOFTGEL PRIVATE LIMITED	formulation of Pharma	ORANGE	No	CTO-F PCC/digital/24044292779 of 2024, dated 30/05/2024, up to 05/2025	satisfactory
235	Natraj Bricks and Tiles Industry	Brick Kilns	ORANGE	No	CTO-R PCC/digital/23063656886 of 2023 Dated 22/11/2023, up to 3/2028	satisfactory
236	Gravitas Stone Crusher	Stone Crusher	ORANGE	No	CTO-F PCC/digital/24044447155 of 2024 Dated 10/05/2024, up to 5/2025	satisfactory

237	Jai Maa Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24064193483 of 2024 Dated 19/01/2024, up to 3/2028	satisfactory
238	Krishna Industries	POP	ORANGE	No	CTO-R PCC /digitat/21043858771 of 2024, dated 20/02/2024, up to 10/2024	satisfactory
239	BABA PEER STONE CRUSHER	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064215593 of 2024 Dated 03/02/2024, up to 12/2024	satisfactory
240	Diwakar Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/23063677565 of 2023 Date:- 22/11/2023, up to 3/2028	satisfactory
241	SSK Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24063823210 of 2024 Dated 10/01/2024, up to 1/2028	satisfactory
242	Gold Pack and Print Private Limited	Corrugated Boxes	ORANGE	No	CTE-F PCC/digital/24014779838 of 2024 Dated 22/08/2024, up to 8/2025	CTE (Fresh)
243	Om Sai Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064267093 of 2024 Dated 05/08/2024, up to 1/2025	satisfactory
244	Paramjit Singh Jogyian (8 HAC)	RBM	ORANGE	Yes, obtained	CTO-R PCC/digital/23064064786 of 2023 Dated 16/11/2023, up to 7/2024	satisfactory
245	Bushwell Private Limited Unit I	Formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014456154 of 2024 Dated 26/09/2024, up to 9/2025	CTE (Fresh)
246	Jai Mata Sukrala Devi Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24063656736 of 2024 Dated 20/02/2024, up to 1/2025	satisfactory
247	Mannat Foam Industries	Polyurethane Foam/Borded Foam/PU Roll, Fibre Pillows, Cushions. Blosfers, Blankets, Blocks	ORANGE	No	CTO-R PCC/digital/24044403593 of 2024, Dated 08/05/2024, up to 5/2025	satisfactory
248	Puran Singh Chib Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24064353286 of 2024 Dated 20/02/2024, up to 2/2025	satisfactory
249	Viney Carporation Private limited Unit II.	WIRING HARNESS, CONNECTORS,	ORANGE	No	CTO-R PCC/digital/24064554169 of 2024 Dated 15/06/2024, up to 5/2026	satisfactory

250	Mahha lakshmi feeds	Cattle Feed	ORANGE	No	CTE-F PCC/digital/24014182469 of 2024 Dated 27/01/2024, up to 1/2025	CTE (Fresh)
251	Punia Brick Kiln	Brick Kilns	ORANGE	No	CTO-R PCC/digital/24064066669 of 2024 Dated 19/01/2024, up to 12/2027	satisfactory
252	Sudesh Brick Kiln	Brick Kilns	ORANGE	No	CTE-F PCC/digital/24014154588 of 2024 Dated 12/01/2024, up to 1/2025, CTO-F PCC/digital/24063684254 of 2024, Dated 21/09/2024, valid up to 9/2025	CTE (Fresh)
253	Rajesh Kumar Contractors Private limited	Stone Crusher and Hot mix plants	ORANGE	No	CTO-R PCC/digital/24063868974 of 2024 Dated 03/02/2024, up to 5/2024	satisfactory
254	Birla Boitech Pvt. Ltd. SIDCO Ghatti Kathua	Formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014360584 of 2024, Dated 08/07/2024, up to 7/2025	CTE (Fresh)
255	Bharat Stone Crusher	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064562214 of 2024 Dated 31/05/2024, up to 4/2025	satisfactory
256	S K STONE CRUSHER AND SCREENER	Stone Crusher	ORANGE	No	CTO-R PCC/digital/24064214903 of 2024 Dated 18/05/2024, up to 11/2024	satisfactory
257	MACLEODS PHARMACEUTICALS LIMITED UNIT XII	Formulation of Pharma	ORANGE	No	CTE-F PCC/digital/24014452790 of 2024, Date:- 09/08/2024, up to 08/2025	CTE (Fresh)
258	GEETA SPORTS INDUSTRY	Cricket Bats	GREEN	No	CTE-F PCC/digital/24014466422 of 2024 Dated 08/05/2024, 4/2025, CTO-F PCC/digital/24044655406 of 2024 Dated 06/06/2024, up to 06/2025	CTE (Fresh)
259	LORD STEEL	M.S Pipe	GREEN	No	CTE-F PCC/digital/24014904192 of 2024 Dated 28/09/2024, 9/2025	CTE (Fresh)
260	Suntec Glazing Solutions	Mfg. of Toughened Glass only	GREEN	No	CTE-R PCC/digital/4034858652 of 2024 Date:- 04/09/2024, up to 7/2025	CTE (Fresh)

261	Tritech Landscape Pvt Ltd	RMC	GREEN	No	CTO PCC/digital/24044522886 of 2024 datd 26/07 2024, up to 7/2025	satisfactory
262	ROYAL FOOD & PACKERS	MAUNUFACTURING OF BAKERY PRODUCTS ONLY	GREEN	No	CTO PCC/digital/24064493291 of 2024, dated 25/07/2025	satisfactory
263	NEENA GREENTAILERS	MFG. OF PAPER BAGS ONLY	GREEN	No	CTO PCC/digital/24064588249 of 2024 Dated 03/07/2024, up to 1/2025	satisfactory
264	POLYMET FILMS PRIVATE LIMITED	Metalized Plastic films	GREEN	No	CTO PCC/digital/240442740541 of 2024 Dated 02/02/2024, up to 1/2025	satisfactory
265	Superior Polymers India Private Limited	Mfg of Pet preform unblown bottles	GREEN	No	CTE-F PCC/digital/24014337951 of 2024, Dated 04/03/2024, up to 3/2025	CTE (Fresh)
266	M/S PARVATI PACKERS	PLASTIC BOTTLE, JARS, CONTAINERS, CAPS,	GREEN	No	CTO PCC/digita/24064617823 of 2024, dated 26/09/2024, up to 3/2025	satisfactory
267	PROSUN CABLES PRIVATE LIMITED	NETWORKING CABLES (CCTV/CAT-6),Power Cords	GREEN	No	CTE-F PCC/digital/24014848277 of 2024, dated 30/08/2024, up to 08/2025	CTE (Fresh)
268	Luxmi Rice Mills	Rice Mill	GREEN	No	CTO-R PCC/digital/24064476660 of 2024, dated 19/06/2024, up to 3/2029	satisfactory
269	P A Technoplast Private Limited	PET PREFORMS	GREEN	No	CTE-F PCC/digital/24014291781 of 2024, dated 25/01/2024, up to 01/2025	CTE (Fresh)
270	INDIRA SAW MILL BILLAWAR	Rice Mill	GREEN	No	CTO, PCC/digital/24064793302 of 2024, dated 29/08/2024, up to 08/2027	satisfactory
271	LORDS PIPES	M S Pipe	GREEN	No	CTE-F PCC/digital/21124014887497 of 2024 Dated 21/09/2024, up to 9/2025	CTE (Fresh)
272	ARFM Foods Private Limited	Wheat Products viz Maida, Atta, Suzi and Wheat Bran etc	GREEN	No	CTE-F PCC/digital/24014925890 of 2024, dated 21/09/2024, up to 09/2025	CTE (Fresh)
273	MADHAV CHEMICALS	Manufacturi and Soap ng of soap Noodles	GREEN	No	CTO, PCC/digital/23044140885 of 2024, dated 28/11/2023, up to 11/2024	satisfactory

274	K P FLEXO	FLEXIBLE PACKAGING, LDPE FILM	GREEN	No	CTE-F PCC/digital/24014313749 of 2024, dated 27/01/2024, up to 01/2025	CTE (Fresh)
275	FENA PRIVATE LIMITED	Detergent Cake, Detergent Powder, Dish Cleaning Ba	GREEN	No	CTO-R PCC/digital/24064590272 of 2024, dated, 13/08/2024, up to 06/2024	satisfactory
276	MAHADEV INDUSTRIES	Furniture	GREEN	No	CTO PCC/digital/230439884 of 2023 Dated 19/10/2023, up to 10/2024	satisfactory
277	JAI HANUMAN MULTI LAYER	LDPE FILM, FLEXIBLE PACKAGING	GREEN	No	CTE-F PCC/digital/24014418662 of 2024, dated 27/05/2024, up to 05/2025	CTE (Fresh)
278	URAVI T AND WEDGE LAMPS LIMITED UNIT III	Wedge Base Lamps, Capless Lamps, Indication Lamps, Stop& Tail Lamps, Head& Led Lamps	GREEN	No	CTO-R PCC/digital/2464747389 of 2024 dated 18/09/2024, up to 07/2025	satisfactory
279	Gallberry Formulations Private Limited	Formulation of Pharma	GREEN	No	CTE-F PCC/digital/23044023475 of 2024, dated 23/11/2023, up to 10/2024	CTE (Fresh)
280	Choudhary Saw Mill	Saw Mill	GREEN	No	CTO, PCC/digital/23044023475 of 2023, dated 23/11/2023. up to 10/2024	satisfactory
281	ULTRAGLOW PROFILES	Premixes for fortification of Rice, Flour & other types of items/Rice Flour/Maze Flour /Corn Flour	GREEN	No	CTO, PCC/digital/23064157298 of 2023, dated, 07/12/2024, up to 10/2031	satisfactory
282	MAGBROS FILAMENTS PRIVATE LIMITED	NYLON MONO FILAMENTARYARN	GREEN	No	CTE-F PCC/digital/24014959164 of 2024, dated, 21/09/2024, up to 09/2025, CTO-F PCC/digital/24064797932 of 2024 date 22-08-2024 upto 31-07-2027	CTE (Fresh)
283	M/S PUVINA FOOD AND SPICES (OPC) PVT. LTD.	sPrCES (ALL TYPES) & WOOD PRESSED / COLD PRESSED orL(ALL TYPES) & OTHER FOOD PRODUCTS	GREEN	No	CTO-R PCC/digital/24064267171 of 2024, Dated 10/04/2024, up to 09/2024	satisfactory
284	JK Roller Flour Mills	Flour Mill	GREEN	No	CTO-R PCC/digital/24064497635 of 2024, dated, 04/05/2024, up to 04/2029	satisfactory

285	M/S S S GROUP OF INDUSTRIES	CEMENT TILES, FANCY TILES, CEMENT POTS, COMPOUND WALLS & FITTINGS	GREEN	No	CTO, PCC/digital/44309410 of 2024, dated 29/01/2024, up to 01/2025	satisfactory
286	Talise Beverages Pvt Ltd	Packaged drinking water	GREEN	No	CTO-F PCC/digital/24044409409 of 2024, dated 20/03/2024, up to 03/2024	satisfactory
287	SQUARE TEXTILE ENTERPRISES PRIVATE LIMITED	Manufacturing of Multifold Yarn (without dyeing)	GREEN	No	CTE-F PCC/digital/24014957281 of 2024 Dated 28/09/2024, up to 09/2025	CTE (Fresh)
288	KISSAN CONCRETE INDUSTRY	MFG. OF RCC POLES, FOREST POLES, PILTARS, RCC, ELECTRIC POLE, FENCING POLES, PRECAST RCC PIPES, HUME PIPE	GREEN	No	CTE-F PCC/digital/24014729248 of 2024, dated 17/08/2024, 08/2025	CTE (Fresh)
289	KOHINOOR FLOUR MILLS	Flour Mill	GREEN	No	CTE-F PCC/digital/23014090124 of 2023 Dater 16/11/2023, up to 10/2024,	CTE (Fresh)
290	Shri Shyam Hygiene Private Limited	Sandwich Panel (Puf , Rockwool, Honycombinfill) PPGI/PCGI/SS	GREEN	No	CTE-F PCC/digital/24014112408 of 2024, Dated 22/07/2024, up to 7/2025	CTE (Fresh)
291	BURJ OF SPORTS INDUSTRIES	CRICKET BATS	GREEN	No	CTE-F PCC/digital/24044631107 of 2024, dated 22/07/2024, up to 07/2025	satisfactory
292	SQUARE YARNS PRIVATE LIMITED UNIT II	Manufacturing of Multifold Yarn (without dyeing)	GREEN	No	PCC/digital/24014977935 of 2024 Dated 28/09/2024, up to 09/2025	CTE (Fresh)
293	Glare Glass Doors and Windows	INSULATING GLASS, ALUIMINIUM PANELS, DOORS & WINDOWS, UPVC ITEMS VIZ. DOORS WINDOWS & FRAMES	GREEN	No	CTE-F PCC/digital/2404842448 of 2024 Dated 26/09/2024, 09/2025.	CTE (Fresh)
294	MAHAJAN FLY ASH BRICKS	Fly ash Bricks	GREEN	No	CTE-R PCC/digital/23034233514 of 2023 Datet 21/12/2023, up to 3/2024	CTE (Renew)
295	MAHAJAN FLY ASH BRICKS	Fly ash Bricks	GREEN	No	CTO-F PCC/digital/2404+G383 of 2024 Dated 15/06/2024, up to 06/2025	satisfactory
296	KRISHNA TYRE RETREADING	RETREADING OFTYRES ONLY (BY COLD PROCESS)	GREEN	No	PCC/digital/24014513368 of 2024 Dated 25/06/2024, up to 06/2024	CTE (Fresh)

297	Micropet Technology Pvt Ltd	Pet Bottles	GREEN	No	PCC/digital/24064357861 of 2024 Dated 25/07/2024, up to 05/2027	satisfactory
298	K & P Extrusions	LDPE FILM, FLEXIBLE PACKAGING	GREEN	No	PCC/digital/24014313995 of 2024 Dated 27/01/2024, up to 01/2025	CTE (Fresh)
299	GREEN PRODUCTS	RIPENING UNIT VIZ BANANA, APPLE, PEARS, MANGOES	GREEN	No	PCC/digital/24014778069 of 2024, dated 13/08/2024, up to 08/2025.	CTE (Fresh)
300	Ferrous Crete India Private Limited	Manufacturing of Tile Adhesive, Grout and Allied Products only	GREEN	No	CTE-F PCC/digital/24041620867 of 2024 Dated 15/06/2024, up to 06/2025, CTO-F PCC/digital/24044738506 of 2024 Dated 18/07/2024, up to 07/2025	CTE (Fresh)
301	MAHAVIR FEED SUPPLEMENTS	Mfg. of Feed Supplements (Maize, Barley, Cofton Seed oi	GREEN	No	PCC/digital/24064391305 of 2024 Dated 03/05/2024, up to 12/2028	satisfactory
302	Megha Engineering and Infrastructures Limited	RMC	GREEN	No	CTO-R PCC/digital/24064665182 of 2024, dated 27/08/2024, up to 04/2025	satisfactory
303	Romesh Chander saw Mill	Sawing of Wood	GREEN	No	CTO PCC/digital/24044856647 of 2024 Dated 18/09/2024, up to 09/2025	satisfactory
304	MEDLEGAL TECH SOLUTIONS	IT SERVICES	GREEN	No	CTE-F PCC/digital/24014894669 of 2024, dated 21/09/2024, up to 09/2025	CTE (Fresh)
305	BAISLA INDUSTRIES PRIVATE LIMITED	Plastic caps, Pet Preforms etc.	GREEN	No	CTE-F PCC/digital/24014529243 of 2024 date 27-04-2024 upto 27-04-2025 CTO-F PCC/digital/24044886739 of 2024, dated 19/09/2024, up to 09/2025	satisfactory
306	Dewan Chand Saw Mill	wooden furniture	GREEN	No	CTO-F PCC/digital/24062901255 of 2024, dated 22/07/2024, up to 08/2027	satisfactory
307	M/S SAI WATER INDUSTRIES	packed drinking water	GREEN	No	CTO PCC/digital/24064699399 of 2024, dated 25/07/2024, up to 05/2026	satisfactory

308	JK FOODS	Fortified Rice, Noodles, Pasta, Cornflakes etc.	GREEN	No	CTO-F PCC/digital/24044347076 of 2024, dated 29/02/2024, up to 02/2025	satisfactory
309	SAROCH RESIDENCY	Hotel	GREEN	No	PCC/digital/24014625435 of 2024, dated 21/09/2024, up to 09/2024	CTE (Fresh)
310	Viney Aggarwal Industries Pvt Ltd Unit II	Mfg. Shoes	GREEN	No	PCC/digital/24014791866 of 2024, dated 19/08/2024, up to 08/2024	CTE (Fresh)
311	MEHTA ECO FLYASH BRICKS AND TILES INDUSTRY	Fly ash Bricks, PCC Poles etc	GREEN	No	PCC/digital/24014896753 of 2024, dated 24/09/2024, up to 09/2024	CTE (Fresh)
312	Sintex Advance Plastics Limited	PVC Pipes and fitting, SMC pannel tank, PVC tanks	GREEN	No	PCC/digital/24014735556 of 2024, dated 07/08/2024, up to 08/2025	CTE (Fresh)
313	SMI Polymers	Moulding Plastic Products	GREEN	No	PCC/digital/24014731801 of 2024, dated 29/07/2024, up to 07/2025	CTE (Fresh)
314	VISHWASTHALI PRIVATE LIMITED.	Packaged Drinking Water	GREEN	No	CTE-R PCC/digital/24034699849 of 2024 Dated 17/08/2024, up to 06/2025	CTE (Renew)
315	T K ECO PAPERS	Multilayer/ Kappa/Lamination/Paper Board	GREEN	No	CTE-F PCC/digital/24014889925 of 2024, dated 06/09/2024, up to 09/2025	CTE (Fresh)
316	B J EMBROIDERY	Mfg. of Sweaters (Uniform alltypes)	GREEN	No	PCC/ilig;taU24A64406111 of 2024 Dated 03/05/2024, up to 01/2029	satisfactory
317	STYLE O INDUSTRY	TILE CLEANER LIQUID, SURFACE & WINDOW CLEANER,	GREEN	No	CTO-F PCC/digital/23044A46523 of 2023 Dated 29/12/2023, up to 12/2024	satisfactory
318	TECHNOPLAST PACKAGING PRIVATE LIMITED UNIT III	PET PREFORMS	GREEN	No	CTE-F PCC/digital/24014780603 of 2024, dated 27/08/2024, up to 08/2025	CTE (Fresh)
319	Polygon Paper tech	Paper Cutlery (Spoon, Fork, Knife	GREEN	No	CTO-PCC/digital/23044221082 of 2023, dated 15/12/2023. up to 12/2024.	satisfactory
320	HIGHWAY SAW MILL	wooden furniture	GREEN	No	CTO PCC/digital/23043683630 of 2023, dated 14/10/2023, up to 09/2024	satisfactory

321	Jain Industries	Plastic furniture	GREEN	No	CTO, PCC/digital/24044347145 of 2024, dated 02/03/2024, up to 02/205	satisfactory
322	AJIT BAWA FORTIFIED RICE MILLS	Fortified Rice	GREEN	No	CTO, PCC/digital/23044110312 of 2023, dated 11/10/2023, up to 10/2024	satisfactory
323	SHIV SAW MILLS	wooden furniture	GREEN	No	CTO, PCC/digital/24043924513 of 2024, dated 22/07/2024, up to 07/2025	satisfactory
324	SUDESH KUMAR SAW MILL	Saw Mill	GREEN	No	CTO, PCC/digital/24064336852 of 2024 Dated 08/04/2024, up to 2/2027	satisfactory
325	LORDS METAL	litting of steel Coils	GREEN	No	CTE -F PCC/digital/24014904245 of 2024 Dated 21/09/2024, up to 09/2025	CTE (Fresh)
326	Greenquest Alu Foil Pvt Ltd	Aluminium Foils	GREEN	No	PCC/digital/24014461880 of 2024 Dated 04/04/2024, up to 04/2025	CTE (Fresh)
327	AXIOM PACKWELL PRIVATE LIMITED	Pet Preforms	GREEN	No	CTO-F PCC/digital/24044385609 of 2024, dated 03/02/2024, up to 02/2024	satisfactory
328	SHINE ELECTRICAL INDUSTRIES	Extension cords, switches, gang boxes etc	GREEN	No	CTE-F Pcc/digital/24014838124 of 2024, dated 06/09/2024, up to 09/2025	CTE (Fresh)
329	FLEXICOM INDUSTRIES PVT LTD	Polypropylene Bags/AD Star Bags, plastic products	GREEN	No	CTO, PCC/digital/24044290239 of 2024 Dated 18/03/2024. up to 03/2025	satisfactory
330	NAGPAL ENERGES PRIVATE LIMITED	Lithium Battery assembling	GREEN	No	PCC/digital/24014979734 of 2U24 Dated 24/09/2024, up to 09/2025	CTE (Fresh)
331	Rajan Rice Huller and Atta Chakki	Rice Mill and atta Chakki	GREEN	No	CTE-F, PCC/digital/2401 443 4832 of 2024, dated 05/03/2024, up to 03/2025	CTE (Fresh)
332	M/S BGS SPICES	Grinding of Spices	GREEN	No	PCC/dtgita/23064131725 of 2023 Dated 23/11/2023, up to 3/2026	satisfactory
333	FLEXI LAM PRIVATE LIMITED UNIT THREE	Multilayer Laminates, LDPE Films	GREEN	No	CTE-F PCC/digital/24014710620 of 2024, Dated 15/0/2024, up to 07/2025	CTE (Fresh)
334	Seema Enterprises	Pants, Shirts and T-Shirts	GREEN	No	CTO, PCC/digital/24064538150 of 2024 Dated 26/07/2024, up to 03/2029	satisfactory

335	ROYAL RESIDENCY HOTEL AND RESTAURANTS	Hotel	GREEN	No	CTO, PCC/digital/240 44528306 of 2024, dated 30/09/2024, up to 09/2025	satisfactory
336	UNITED CLOSURES UNIT II	HDPE/PP/LDPE, CAPS AND CLOSURES	GREEN	No	CTO, PCC/ digital/24044518666 of 2024 Dated 05/06/2024, up to 06/2025	satisfactory
337	PROSUN WAREHOUSING PRIVATE LIMITED	Warehousing Service	GREEN	No	CTE-F PCC/digital/24014845493 of 2024 Dated 30/08/2024, up to 08/2025	CTE (Fresh)
338	Raavi wires	Barbed Wire, Crates, Chain Link Fencing	GREEN	No	CTO, PCC/digital/24063226186 of 2024 Dated 24/01/2024, up to 11/2027	satisfactory
339	TAWI ENGINEERING PVT LTD	Industry	GREEN	No	CTE-R PCC/digital/24034619134 of 2024 Dated 30/05/2024, up to 05/2025	CTE (Renew)
340	BALAJI INFRASTRUCTURE	RMC, cemented blocks	GREEN	No	CTO, PCC/digita/24044406567 of 2024, Dated 03/05/2024, up to 04/2025	satisfactory
341	MS SITA DEVI FURNITURE WORKS	wooden furniture	GREEN	No	CTO, PCC/digital/24064952998 of 2024 Dated 12/11/2024, up to 03/2029	satisfactory
342	Future Vision Solutions	Industry	GREEN	No	PCC/digital/24064289092 of 2024 date 18-01-2024 upto 30-09-2028	satisfactory
343	Green Valley Hotel	Hotel	GREEN	No	CTO, PCC/digita/24064254939 of 2024 date 02-05-2024 upto 31-01-2032	satisfactory
344	Bushwell Private Limited Unit II	Aluminium Foils (Alu Alu only)	GREEN	No	CTE-F PCC/digital/24014507340 of 2024 date 11-05-2024 upto 10-05-2025	CTE (Fresh)
345	Nishka Packaging Private Limited	Laminated Tubes	GREEN	No	CTE-F PCC/digital/24014763090 of 2024 date 13-08-2024 upto 12-08-2025	CTE (Fresh)
346	PARRI ENTERPRISES	MANUFACTURING OF CRICKET BATS	GREEN	No	CTO, PCC/digital/24044433015 of 2024 date 03-05-2024 upto 31-12-2027	satisfactory
347	New Kashmir Sports	Manufacturing Cricket Bat	GREEN	No	PCC/digital/24064472881 of 2024 date 13-05-2024 upto 09-02-2032	satisfactory

348	SHREE DEV GUEST HOUSE	Hotel	GREEN	No	CTO, PCC/digital/24044700624 of 2024 date 13-08-2024 upto 12-08-2025	satisfactory
349	Ram Raj Mini Flour Mill	Grinding of Wheat	GREEN	No	CTO, PCC/digital/24064465463 of 2024 date 19-06-2024 upto 16-06-2025	satisfactory
350	SHREENAINA INDUSTRIES PRIVATE LIMITED	PET PREFORMS	GREEN	No	CTE-F PCC/digital/24014016826 of 2024, Dated 10/01/2024, up to 09/2024 CTO-F PCC/digital/24044528430 of 2024 date 15-05-2024 upto 14-05-2025	satisfactory
351	Satyam Ispat Udyog	M.S. Steel Pipes/Tubes	GREEN	No	CTO, PCC/digital/24064746983 of 2024 date 18-09-2024 upto 31-08-2032	satisfactory
352	SG TEX	Pet Preform Pet Bottles	GREEN	No	CTE-F PCC/digital/24014889466 of 2024 date 27-09-2024 upto 26-09-2025	CTE (Fresh)
353	Metalmorph Steels Private Limited	SS Pipe-SS 302	GREEN	No	CTE-F, PCC/digital/24014944097 of 2024 date 30-09-2024 upto 29-09-2025	CTE (Fresh)
354	GATEWAY SPORTS INDUSTRIES	TOY BATS OF POPULAR CRICKET STUMPS	GREEN	No	CTO, PCC/digital/24064446126 of 2024 date 06-08-2024 upto 28-02-2029	satisfactory
355	NATURE PACKAGING	MFG.OF BIO DEGRADABLE CARRY BAGS	GREEN	No	CTE, PCC/digital/23014008612 of 2023 date 21-10-2023 date 21-10-2023 upto 10/2024	CTE (Fresh)
356	AQUA MASTERS UNIT II	Manufacturing of CPVC Pipes and Fittings only	GREEN	No	CTE-F, PCC/digital/24014897 497 of 2024 date 26-09-2024 upto 25-09-2025	CTE (Fresh)
357	Ashok Poultry	Broiler Chicks	GREEN	No	CTO, PCC/digital/24064484464 of 2024 date 02-05-2024 upto 28-02-2029	satisfactory
358	CRUNCHY BAKERS	NNFG.OF BAKERY PRODUCTS VIZ. BREAD, RUSH COOKIES, BUNS	GREEN	No	CTO, PCC/digital/24041053641 of 2024 date 20-04-2024 upto 6/2025	satisfactory
359	Vikrant Industries	Melamine Crockery	GREEN	No	CTO, PCC/digital/24064537015 of 2024 date 26-07-2024 upto 31-03-2029	satisfactory

360	PURE HEALTH FOOD AND NUTRITION	Fortified Rice Kernels	GREEN	No	CTO-F PCC/digital/24065008190 of 2024 Dated 04/14/2024 CTO-R PCC/digital/23044092662 of 2023 date 21-11-2023 upto November 2024	satisfactory
361	LORDS INDUSTRY	Manufacturing of "MS Pipes" only	GREEN	No	CTE-F PCC/digital/24014894142 of 2024 date 21-09-2024 upto 20-09-2025	CTE (Fresh)
362	Rest Point Restaurant	Hotel	GREEN	No	CT), PCC/digital/24062588842 of 2024 date 01-08-2024 upto 28-02-2027	satisfactory
363	DUX PLASTO PACK	Pet Bottles HDPE Bottles Caps & Closures	GREEN	No	CTE-F, PCC/digital/24014242650 of 2024 date 09-01-2024 upto 31-12-2024	CTE (Fresh)
364	SHIV SHAKTI TILES	Cement Tile/Interlocking Tiles/ Fancy Tiles	GREEN	No	CTO, PCC/digital/23031077710 of 2023 date 09-11-2023 upto Oct. 2024	satisfactory
365	STYLE O COMFORT CREATIONS PRIVATE LIMITED	SCHOOL SHOES	GREEN	No	CTE-F PCC/digital/24014250790 of 2024 date 02-02-2024 upto 31-01-2025	satisfactory
366	Mohinder Saw Mill	Industry	GREEN	No	CTO, PCC/digital/24043021768 of 2024 date 09-08-2024 upto 08-08-2025	satisfactory
367	SUNPET INDUSTRIES LLP	Manufacturing of Pet Preform	GREEN	No	CTE-F, PCC/digital/24014962342 of 2024 date 24-09-2024 upto 23-09-2025	CTE (Fresh)
368	FRESH PET PRIVATE LIMITED	Manufacturing of Pet Preforms	GREEN	No	CTE-F PCC/digital/24014665386 of 2024 date 25-06-2024 upto 24-06-2025	CTE (Fresh)
369	Amrit Rice Mill	De-husking of Paddy	GREEN	No	CTO, PCC/digital/24064633856 of 2024 date 25-07-2024 upto 31-05-2032	satisfactory
370	SURYAVANSHI BINDINGS	MFG.OF WALLPAPER & WALL STICKERS ONLY	GREEN	No	CTO-F PCC/digital/2404274745 of 2024 date 15-01-2024 upto 31-08-2024	satisfactory
371	SHARMA SAW MILL	Industry	GREEN	No	CTO, PCC/digital/23064105004 of 2023 date 20-12-2023 upto 9/2027	satisfactory

372	JK Constructions	Ready mix concrete (RMC)	GREEN	No	CTE-F, PCC/digital/23014192858 of 2023 date 28-12-2023 upto 31-12-2024	CTE (Fresh)
373	Narsingh Enterprises	Grease, Mobilil, Hydraulic Oil and Lubricant Oil	GREEN	No	CTO-R PCC/digital/23044099743 of 2023 date 05-10-2023 upto 9/2024	satisfactory
374	Alliance Industries	Bottles HDPE Closures	GREEN	No	PCC/digital/24014920923 of 2024 date 30-09-2024 upto 29-09-2025	CTE (Fresh)
375	Lunarmech Technologies Private Limited	Manufacturing of Plastic Closures	GREEN	No	CTE-F PCC/digital/24013880380 of 2024 date 10-01-2024 upto 31-08-2024,	CTE (Fresh)
376	Kathua Timber Supply	Saw Mill	GREEN	No	CTO, PCC/digital/24044652653 of 2024 date 12-08-2024 upto 11/08/2024	satisfactory
377	SHIV SHAKTI INDUSTRY	MANUFACTURING OF PVC CONDUIT PIPES & PVC BEND	GREEN	No	CTE-F, PCC/digital/24014465985 of 2024 date 06-04-2024 upto 11/2024	CTE (Fresh)
378	BFG ADVANCE CONCRETE FACADES INDIA	MANUFACTURING OF CEMENT HALLOW / SOLID BLOCKS	GREEN	No	CTO, PCC/digital/23044134488 of 2023 date 16-11-2023 upto 04/2025	satisfactory
379	Happy Flour Mill	Atta, Maida, Suji & Bran	GREEN	No	CTE-F, PCC/digital/24014554186 of 2024 date 12-06-2024 upto 11-06-2025	CTE (Fresh)
380	V S Global	Pet Bottles	GREEN	No	PCC/digital/24014966867 of 2024 dated 30-09-2024 upto 29-09-2025	CTE (Fresh)
381	Sham Sunder Mini Rice Mill	Rice	GREEN	No	CTO-F PCC/digital/23043986405 of 2023 date 22-11-2023 upto 8/2024, CTO-R PCC/digital/24065053493 of 2024 Datet 05/11/2024 upto 08/2032	satisfactory
382	FLEXI LAM PVT LTD	LamiTube	GREEN	No	CTO, PCC/digital/24044428605 of 2024 date 30-03-2024 upto 30-03-2025	satisfactory
383	Tilak Rice Mill	Rice	GREEN	No	CTO, PCC/digital/24064513742 of 2024 date 19-06-2024 upto 31-03-2024	satisfactory
384	JK FOODS (expan)	Soya Chunks	GREEN	No	CTO-Expan PCC/digital/24054673228 of 2024 date 18-07-2024 upto 28-02-2025	satisfactory

385	Narsingh Rice Sheller	Wheat Flour	GREEN	No	CTO, PCC/digital/24044734122 of 2024 date 05-09-2024 upto 04-09-2024	satisfactory
386	IMS SPORTS	MFG,OF CRICKET BATS ONLY	GREEN	No	CTO, PCC/digital/24043571583 of 2024 date 03-04-2024 upto 03-04-2025	satisfactory
387	M/S MEGHASTAR IMPEX	MANUFACTURING OF CORRUGATED BOXES MULTICOLOURED PRINTED CARTOONS, MONO BOXES AND CORRUGATED BOARD	GREEN	No	CTO, PCC/digital/24064772726 of 2024 date 25-09-2024 upto 30-06-2031	satisfactory
388	VISHAL ENTERPRISES	GRINDING OF WHEAT FLOUR (ATTA CHAKKI)	GREEN	No	CTE-F PCC/digital/24011813208 of 2024 date 21-0-9-2024 upto 20-09-2025	CTE (Fresh)
389	CHHAYA MINI FLOUR MILL	GRINDING OF WHEAT FLOUR (ATTA CHAKKI)	GREEN	No	CTE-F PCC/digital/23064134170 of 2023 date 28-12-2023 upto 30-09-2024	satisfactory
390	Jay Kay Industries	Packaged Drinking Water	GREEN	No	PCC/digital/24064384563 of 2024 date 25-06-2024 upto 30-11-2028	satisfactory
391	M/S POLYPET	Mfg of Pet Preform only	GREEN	No	PCC/digital/24064595543 of 2024 date 29-07-2024 upto 31-03-2024	satisfactory
392	GREENQUEST ALU FOILS PVT LTD	Aluminium Foil for Packaging only	GREEN	No	CTO, PCC/digital/24014729916 of 2024 date 02-07-2024 upto 01-07-2025	CTE (Fresh)
393	SONA SPICES PRIVATE LIMITED	Mfg. of Food Spices Unit of Dry only	GREEN	No	CTE-R, PCC/digital/24034840615 of 2024 date 24-09-2024 upto 23-09-2025	CTE (Renew)
394	Alisha Torrent Closures India Private Limited	Plastic Closures	GREEN	No	PCC/digital/24014673001 of 2024 date 12-08-2024 upto 11-08-2025	CTE (Fresh)
395	SQUARE YARNS PRIVATE LIMITED	Manufacturing of Multi Fold Yarn (without dyeing)	GREEN	No	CTE-F, PCC/digital/24014968068 of 2024 date 28-09-2024 upto 27-09-2025	CTE (Fresh)
396	Shree Mahesh Industries	Plastic main Hole Cover/ Plastic TaslaM/ater tank LID	GREEN	No	PCC/digital/24064210768 of 2024 date 02-01-2024 upto 31-07-2029	satisfactory
397	KASHMIR METALS	Color Coated Sheets	GREEN	No	CTO, PCC/digital/24064837558 of 2024 date 02-11-2024 upto 31-08-2032	satisfactory

398	Kashmir Rice Mills	De-husking of Paddy	GREEN	No	CTO, PCC/digital/24064772885 of 2024 date 19-09-2024 upto 31-08-2032	satisfactory
399	Sun Valley Business Corporation	Fortified Rice	GREEN	No	CTO-F PC C/digital/23044180495 of 2023 date 09-12-2023 upto 11/2024, CTO-R PCC/digital/250650 83629 of 2025 Dated 01/01/2025 Upto 11/2029	satisfactory
400	SANDAL SINGH SAW MILL	WOODEN DOOR, WOODEN FRAMES AND FURNITURE	GREEN	No	CTO, PCC/digital/24044413716 of 2024 date 28-08-2024 upto 27-08-2025	satisfactory
401	ATOMIC NORTH PRIVATE LIMITED	IT & BPO Service	GREEN	No	CTO, PCC/digital/24044397056 of 2024 date 03-02-2024 upto 03-02-2025	satisfactory
402	G C Technoplast Private Limited	PET PREFORMS	GREEN	No	CTE-F PCC/digital/24014228998 of 2024 date 24-01-2024 upto 31-01-2025	CTE (Fresh)
403	RAGHUNATH JI RAILS ENGINEERING PVT LTD	Fabrication	GREEN	No	CTE-F, PCC/ddigital/24014570769 of 2024 date 29-05-2024 upto 28-05-2025	CTE (Fresh)
404	M/S ANKIT ENTERPRISES	Mfg. of Cricket Bat, Bat Handles, Wicket with hand tools only	GREEN	No	PCC/digitel/23014160946 of 2023 date 21-11-2023 upto 11/2024	CTE (Fresh)
405	NARESH ICE FACTORY	MANUFACTURING OF ICE BLOCKS	GREEN	No	CTO, PCC/digital/23064030824 of 2023 date 07-11-2023 upto 9/2024	satisfactory
406	Punsheel Foods	Wheat Flour/ Maize Flour/ Besan	GREEN	No	CTO-R PCC/digital/24065024431 of 2024 date 06-12-2024 upto 30-11-2025	satisfactory
407	MS VIPAN RICE HULLER	Rice	GREEN	No	CTO, PCC/digital/2406283151 of 2024 date 02-02-2024 upto 31-05-2024	satisfactory
408	M/S OM SAW MILL	Mfg. of Wooden Door/ Window Frames	GREEN	No	CTO, PCC/digital/24064787378 of 2024of 2024 date 03-09-2024 upto 31-08-2027	satisfactory
409	MD ENTERPRISES UNIT II	PET PREFORM	GREEN	No	CTE-F, PCC/digital/24014881057 ol 2024 date 27-09-2024 upto 26-09-2025	CTE (Fresh)

410	Raj Foams	Expanded Polyethylene Sheets	GREEN	No	CTE-F, PCC/digital/24014962227 of 2024 date: 30-09-2024 upto 29-09-2025	CTE (Fresh)
411	Sai Oil Sheller	Industry	GREEN	No	CTE-F, PCC/digital/24014689899 of 2024 date 25-07-2024 upto 24-07-2025	CTE (Fresh)
412	PROSUN COMPUWARE PRIVATE LIMITED	Manufacturing of Key Board	GREEN	No	CTE-F, PCC/digital/24014845436 of 2024 date 30/08/2024 upto 29-08-2025	CTE (Fresh)
413	EcoEarth Biopol Pvt Ltd	Pet Preforms	GREEN	No	CTO, PCC/digital/24064361651 of 2024 date 20-02-2024 upto 31-01-2029	satisfactory
414	ALPHA TECHNOPLAST PRIVATE LIMITED	Plastic Caps and Closures	GREEN	No	CTE-F, PCC/digital/24014500299 of 2024 date 03/05/2024 upto 30-04-2024	CTE (Fresh)
415	JK SQUARE TEXTILE PRIVATE LIMITED	Manufacturing of Multi Fold Yarn (without dyeing)	GREEN	No	CTE-F, PCC/digital/24014916936 of 2024 date 28-09-2024 upto 27-09-2025	CTE (Fresh)
416	M/S SANGRAL STEEL INDUSTRY	STEEL GATES, GRILLS AND STEEL FABRICATION WORK ONLY	GREEN	No	PCC/digital/24064854149 of 2024 date 20-11-2024 upto 31-03-2028	satisfactory
417	HPM CONCRETE PRODUCTS PRIVATE LIMITED	PCC Poles	GREEN	No	CTE-F, PCC/digital/24013636167 of 2024 date 28-09-2024 upto 27-09-2025	CTE (Fresh)
418	SG INDUSTRY	MANUFACTURING OF SYNTHETIC YARN, NARROWWOVEN TAPE, ROPE, DORI, IDY YARN & SSP ONLY	GREEN	No	CTE-F, PCC/digital/24014710104 of 2024 date 10-07-2024 upto 09/07/2025	CTE (Fresh)
419	ARB BEARINGS LIMITED	Ball Bearings	GREEN	No	CTE-F, PCC/digital/24014980627 of 2024 date 28/09/2024 upto 27/09/2025	CTE (Fresh)
420	GREEN ZONE ENGINEERING	PRE FABRICATED STRUCTURES & FABRICATION IAFI)RKS	GREEN	No	CTO, PCC/digital/23043750882 of 2023 date 18/10/2023 upto 9/2024	satisfactory
421	Kashmir Wires	Barbed Wire, Crates, Chain Link Fencing	GREEN	No	CTO, Pcc/digital/23063206167 of 2023 date 29/12/2023 upto 30/09/2028	satisfactory
422	Eastern Bearings Private Limited Unit I	Manufacturing of Grinded Rollers	GREEN	No	CTE-F, PCC/digital/24014875165 of 2024 date 18/09/2025 upto	CTE (Fresh)
423	JAI HANUMAN PACKERS	LDPE FILM	GREEN	No	CTE-F, PCC/digital/24014418610 of 2024 date 27-05-2024 date 26-05-2025	CTE (Fresh)

424	Nutricare foods	Manufacturing of Plastic Water Storage Enk, Plastic Drums/Bins & Allied Products	GREEN	No	PCC/digital/24014503312 of 2024 date 12-08-2024 upto 01/08/2025	CTE (Fresh)
425	SHARMA SHUTTERS AND STEELS	Mfg. of Steel Structures, Sheds, Trusses, Gates, Steel Windows, Doors, Railings, Stainless Steel Gates, Steel Rolling Shutters, Aluminium Doors and Trunks etc.	GREEN	No	CTO, PCC/digital/24044376727 of 2024 dated 23/02/2024	satisfactory
426	New Kashmir Rice Mills	Rice Mill	GREEN	No	PC C/digital/24064772936 of 2024 date 05/08/2024 upto 30/09/2032	satisfactory
427	HYDROLIFE INFRATEK LLP	OPVC PIPES	GREEN	No	PCC/digital/24014884003 of 2024 Datet- 05/09/2024	CTE (Fresh)
428	M D Enterprises	Pet Preforms, PET BottleS, HDPE Bottles/Caps & Handles	GREEN	No	PCC/digital/23064066621 of 2023 Date:-01-12-2023 upto 4/2028	satisfactory
429	Durafine Polymers Private Limited	Aluminum Foil	GREEN	No	PCCIdigital24014805009 of2024 Date- 19/09/2024 upto 18-09-2025	CTE (Fresh)

Item No. 06

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1199/2024

News Item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024

Date of hearing: 30.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None

Respondent: None

ORDER

1. This original application is registered *suo motu* on the basis of the news item titled "Explained How in Violation of EIA Rules CTE CTO Granted to Polluting Units in Kathua" appearing in the Typewriter dated 10.09.2024

2. The news item relates to how certain polluting industrial units in Kathua, Jammu and Kashmir, were granted Consent to Establish (CTE) and Consent to Operate (CTO) in violation of Environmental Impact Assessment (EIA) rules. As per the news item, the CTE and CTO were granted without proper adherence to the EIA guidelines, which are designed to assess the environmental impact of industrial projects before they are approved.

3. The news item highlights that specific industrial units in Kathua were identified as major polluters, contributing to significant

environmental degradation in the area. Some units that should have been classified under the Red Category due to their high pollution potential have been processed under the Orange Category. The news item also asserts that the urgency in issuing CTEs and CTOs without following due process has raised suspicions of malpractice. The news item raises the concern that the establishment of these polluting units without proper environmental checks will exacerbate the already dire pollution levels in these industrial areas. Furthermore, it is alleged that the cases mentioned are just the tip of the iceberg, and a comprehensive review of all furnace units proposed in the last year including in Samba and Bari Brahmana is necessary to uncover the full scale of these transgressions.

4. The news item raises substantial issues relating to compliance with provisions of Air Prevention and Control of Pollution) Act, 1981 and Environment (Protection) Act, 1986.

5. The power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha &Ors.*" reported in 2021 SCC Online SC 897.

6. Hence, we implead the following as respondents in the matter:

1. **Member Secretary, J&K Pollution Control Board**

J&K Pollution Control Board, 1st Floor, Jawaharlal Nehru Building, Srinagar - 190001, Jammu & Kashmir, India;

2. **Member Secretary, Central Pollution Control Board (CPCB)**

Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 110032;

3. **Ministry of Environment, Forest and Climate Change (MoEF&CC), Through its Regional Office, J&K**

Ministry of Environment, Forest and Climate Change, Regional Office, 5th Floor, Forest Complex, Indira Chowk, Jammu - 180001, Jammu & Kashmir, India;

4. **District Magistrate (DM), Kathua**
Office of the District Magistrate, Kathua,
District Administrative Complex, Kathua - 184101, Jammu & Kashmir, India.

7. Issue notice to the above respondents for filing their response/reply by way of affidavit before the Tribunal at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.

8. List on 24.01.2025.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

September 30, 2024
Original Application No. 1199/2024..